

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/48189/2025	SWIFT SECURITAS PVT. LTD, BBSR VS UMSL LTD.,BBSR	LOKESH GOURAV MOHARANA VS	// ()	
2	D-ARBP/48376/2025	CHANDRAKANT@CHAKRADHAR SAHOO VS SATYAJEET SAHOO	GOUTAM CHARAN ROUT VS	// ()	
3	D-BLAPL/35987/2025	ANIL JATAP VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 ()	
4	D-BLAPL/35988/2025	BIKASH PINGA @ PING VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	JHARSUGUDA /296 /2025 ()	
5	D-BLAPL/35989/2025	BISHNU SATNAMI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 ()	
6	D-BLAPL/35990/2025	SABIR KUMAR KAMILA VS STATE OF ODISHA	SHASHANKA SEKHAR PANDA VS	SIMULIA /143 /2025 ()	AOR20240000407C202500004
7	D-BLAPL/35992/2025	ARJUN MAJHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARGARH /596 /2025 ()	
8	D-BLAPL/35993/2025	ANANTA KUMAR DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARANGA /243 /2025 ()	
9	D-BLAPL/35995/2025	JITU @ SUJIT BEHERA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GOBINDAPUR /189 /2025 ()	
10	D-BLAPL/35996/2025	RAHUL SINGH RANWAAT @ RANAWAT VS STATE OF ODISHA	DEBENDRA NARAYAN PATTANAIAK VS	BHADRAK RURAL /577 /2025 ()	
11	D-BLAPL/35999/2025	SABIR KUMAR KAMILA VS STATE OF ODISHA	SHASHANKA SEKHAR PANDA VS	SIMULIA /243 /2025 ()	AOR20240000407C202500005

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12	D-BLAPL/36001/2025	SABIR KUMAR KAMILA VS STATE OF ODISHA	SHASHANKA SEKHAR PANDA VS	SIMULIA /387 /2025 () //	AOR20240000407C202500006
13	D-BLAPL/36003/2025	MANOJ HARIJAN @ MONU @ MANAJ HARIJAN VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /364 /2025 () //	
14	D-BLAPL/36011/2025	KUSHABHADRA MAHARANA VS STATE OF ODISHA	LALITENDU BHUYAN VS	DAITARI /99 /2025 () //	
15	D-BLAPL/36015/2025	SATYALOCHAN SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BOLAGARH P.S. /256 /2025 () //	
16	D-BLAPL/36018/2025	SARMISTHA ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	S.P.(CID-CRL),CUTTACK /4 /2022 () //	
17	D-BLAPL/36023/2025	KISHAN SINDHRIA @ SINDRIA VS STATE OF ODISHA	SEPHALEE DAS VS	BARGARH /373 /2025 () //	
18	D-BLAPL/36029/2025	MADANA DIGAL VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	BALLIGUDA /307 /2025 () //	
19	D-BLAPL/36037/2025	RAJ KISHORE BEHERA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 () //	
20	D-BLAPL/36038/2025	ADITYA BISWAL VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
21	D-BLAPL/36039/2025	NIKHIL YADAV VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 () //	
22	D-BLAPL/36042/2025	KANHU @ KANHU CHARAN PANDA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	ASKA /599 /2025 () //	
23	D-BLAPL/36044/2025	CHANDAN MOHANTY	PANCHANAN PANIGRAHI	MANIABANDHA /114 /2025	AOD20250000009C202500053

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36049/2025	CHAITANYA MALLICK	DR. SIMANCHALLA RANJIT	MOHANA /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36050/2025	PAPU @ ANIRUDHA NAIK	CHIRANJIB ROUT	N.T.P.C. /140 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36053/2025	BIKASH NAIK	CHIRANJIB ROUT	TALCHER TOWN /1192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36056/2025	HIMANSU SEKHAR BEHURA	SUDEEPTA KUMAR SINGH	EOW,BHUBANESWAR /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36058/2025	HASAN KHAN	AMITAV TRIPATHY	PADAMPUR /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36061/2025	HUSSEN KHAN @ PETU	JAGABANDHU SAHU	PAIKMAL /241 /2025	AOR20220001487C202500100
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36065/2025	ANIL KUMAR MISHRA	DEBASIS SARANGI	CYBER CRIME AND ECONOMIC OFFENCES, BRAHMAPUR /57 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36067/2025	MANGAL @ BHASKA @ TALA MURMU	KULDEEP MOHANTY	BADAMPAHAD /117 /2023	AOD20240000012C202500275
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36072/2025	SANTOSH NAYAK	AMIT KUMAR PATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36073/2025	GYANARANJAN SAHOO	CHIRANJIB ROUT	KANIHA /270 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36074/2025	RAMAKANTA MISHRA @ BACHUN	JAGABANDHU SAHU	PADAMPUR /49 /2025	AOR20220001487C202500101
		VS	VS	()	

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35	D-BLAPL/36075/2025	STATE OF ODISHA FAGUNU @ DAMBARU KHARSEL VS	SHIBANI SHANKAR PRADHAN VS	// BELPARA /324 /2025 ()	
36	D-BLAPL/36077/2025	STATE OF ODISHA HARIHARA MOHANTY VS	LALATENDU SAMANTARAY VS	// PURUSHOTTAMPUR /314 /2022 ()	
37	D-BLAPL/36081/2025	STATE OF ODISHA TUBULA TAKRI VS	BIJAYA KUMAR RAGADA VS	// KORAPUT TOWN /193 /2025 ()	AOD20220004577C202500002
38	D-BLAPL/36083/2025	STATE OF ODISHA RAHUL RATHORE VS	DEBASIS MISHRA VS	// // ()	AOR20230001300C202500070
39	D-BLAPL/36084/2025	STATE OF ODISHA SANJIB KUMAR SETHI @ MUNA VS	BISWARANJAN DALAI VS	// KHANDAGIRI P.S. /546 /2024 ()	AOR20220003722C202500245
40	D-BLAPL/36086/2025	STATE OF ODISHA DUKHABANDHU BEHERA VS	CHIRANJIB ROUT VS	// GOPALPRASAD /327 /2025 ()	
41	D-BLAPL/36092/2025	STATE OF ODISHA AJITA KUMAR DALEI @ AJIT KUMAR DALEI VS	ACHYUTANANDA PATTANAIK VS	// BOLAGARH P.S. /207 /2025 ()	
42	D-BLAPL/36096/2025	STATE OF ODISHA BISWAJIT PAHAN VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /319 /2025 ()	
43	D-BLAPL/36097/2025	STATE OF ODISHA CHANDAN SAHU VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /691 /2025 ()	
44	D-BLAPL/36098/2025	STATE OF ODISHA BHOLA @ SAGIR SEIKH VS	GAJENDRA KUMAR BAG VS	// BOLANGIR TOWN /460 /2025 ()	AOR20220002233C202500005
45	D-BLAPL/36099/2025	STATE OF ODISHA SURENDRA DAS @ TIKI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /870 /2025 () //	

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46	D-BLAPL/36103/2025	HARSA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /871 /2025 () //	
47	D-BLAPL/36110/2025	PINTU @ DUSMANTA SAHOO @ SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /140 /2024 () //	
48	D-BLAPL/36120/2025	BUBUN ROUT @ SATYA PRAKASH ROUT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PAHALA /80 /2025 () //	
49	D-BLAPL/36125/2025	SK. SAJAN VS STATE OF ODISHA	SURYAKANTA DASH VS	/ /0 () //	
50	D-BLAPL/36128/2025	SUNDERLAL NAG @ NEPAL VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE SADAR /127 /2024 () //	AOD20220003086C202500162
51	D-BLAPL/36129/2025	AKASH DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	/ /0 () //	
52	D-BLAPL/36132/2025	RAHUL DEV BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	LAXMISAGAR P.S. /618 /2025 () //	
53	D-BLAPL/36136/2025	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /150 /2025 () //	
54	D-BLAPL/36138/2025	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /151 /2025 () //	
55	D-BLAPL/36139/2025	BHOLA @ SAGIR SEIKH VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	BOLANGIR TOWN /924 /2024 () //	AOR20220002233C202500006
56	D-BLAPL/36140/2025	ALOK DATTA KANTI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PURUNAKATAK /152 /2025 () //	
57	D-BLAPL/36141/2025	ALOK DATTA KANTI	SANGRAM KESHARI ROUT	PURUNAKATAK /148 /2025	

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		VS	VS	()	
58	D-BLAPL/36142/2025	STATE OF ODISHA KAMLESH SABAR	MANAS KUMAR CHAND	// PUTASINGH /53 /2024	
		VS	VS	()	
59	D-BLAPL/36159/2025	STATE OF ODISHA RUBIEL RAITA	BISWA RANJAN DAS	// R.UDAYAGIRI /135 /2025	
		VS	VS	()	
60	D-BLAPL/36162/2025	STATE OF ODISHA BHOLA @ SAGIR SEIKH	GAJENDRA KUMAR BAG	// BOLANGIR TOWN /51 /2024	AOR20220002233C202500007
		VS	VS	()	
61	D-BLAPL/36164/2025	STATE OF ODISHA RABINDRA JAGADALA	SANJUKTA MUNDA	// //	AOR20220002621C202500020
		VS	VS	()	
62	D-BLAPL/36168/2025	STATE OF ODISHA MIR PARBHEJ ALI @ ALLI	MRUGANKA MAULI PATNAIK	// BALIPATNA /266 /2025	
		VS	VS	()	
63	D-BLAPL/36172/2025	STATE OF ODISHA LAXMIKANTA DAS	BIKRAM KESHARI BAL	// MAHANGA /42 /2025	AOD20240000547C202500018
		VS	VS	()	
64	D-BLAPL/36175/2025	STATE OF ODISHA MUNA SINGH	DIBYA JYOTI SAHOO	// JHARSUGUDA GRPS /111 /2025	AOD20240000587C202500045
		VS	VS	()	
65	D-BLAPL/36182/2025	STATE OF ODISHA ALOK KUMAR SAHOO	SANTOSH KUMAR MAHANTY	// INDUSTRIAL ESTATE PS /266 /2025	AOD20240000242C202500280
		VS	VS	()	
66	D-BLAPL/36185/2025	STATE OF ODISHA ZAHID ISMAIL @ SIDDIQUI	SURYAKANTA DASH	// //0	
		VS	VS	()	
67	D-BLAPL/36188/2025	STATE OF ODISHA ROHITA SARAF	SURYAKANTA DWIBEDI	// PATNAGARH /322 /2025	
		VS	VS	()	
68	D-BLAPL/36189/2025	STATE OF ODISHA JAYARAM KHARSEL	SURYAKANTA DWIBEDI	// BELPARA /324 /2025	
		VS	VS	()	

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69	D-BLAPL/36193/2025	STATE OF ODISHA LALITA GARDIA VS	BIDYADHAR PANDA VS	// DHANUPALI /303 /2023 ()	AOR20220001945C202500055
70	D-BLAPL/36202/2025	STATE OF ODISHA RASHMI RANJAN BEHERA VS	PRASANTA KUMAR ROUTRAY VS	// PHULBANI TOWN /194 /2018 ()	AOD20240000391C202500092
71	D-CMP/48155/2025	STATE OF ODISHA JAGAT KUMAR KAR VS	ARUPANANDA GOSWAMY VS	// // ()	
72	D-CMP/48199/2025	RAJESH CHANDRA MOHANTY NANDI BARIK @ DAS VS	RABI NARAYAN PANDA VS	// // ()	
73	D-CMP/48210/2025	SADHU BARIK RAGHUNANDAN RATH VS	PRADEEP KUMAR KHUNTIA VS	// // ()	
74	D-CMP/48219/2025	KALYANI DASH MAHANADI INVESTMENT AND PROPERTIES PVT. LTD. VS	MOHITA AGARWAL VS	// // ()	
75	D-CMP/48283/2025	UMA TODI GOURAHARI MOHANTY VS	PRAVASH CHANDRA JENA VS	// // ()	
76	D-CMP/48302/2025	SRI SRI KISHORE RAY THAKUR RUKMINI SAHU VS	BIBHUTI BHUSAN MISHRA VS	// // ()	AOR20220001465C202500001
77	D-CMP/48362/2025	KALIA SAHU SANDHYA PATTNAIK VS	AMIT PRASAD BOSE VS	// // ()	
78	D-CMP/48381/2025	SANJUKTA PATTNAIK PRAFULLA KUMAR PADHY VS	MITU KUMAR BISWAL VS	// // ()	AOD20240000430C202500056
79	D-CMP/48395/2025	PRASANTA KUMAR SAHU NARAYAN PRADHAN VS	BHASKAR CHANDRA PANDA VS	// // ()	
		GOKUL PRADHAN		//	

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80	D-CONTC/48168/2025	ANJALI MISHRA VS BIRENDRA KORKORA,DIRECTOR OF SECONDARY EDUCATION,BBSR	RASMI RANJAN DASH VS ADV.	// 0 //	
81	D-CONTC/48183/2025	PRAHALLAD CHANDRA SAMAL VS PABITRA MOHAN BARIK,DEO,KENDRAPARA	ADV. VS JASPEET KAUR	// 0 //	
82	D-CONTC/48186/2025	MOHESWAR MOHAPATRA VS SHALINI PANDIT,IAS	JASPEET KAUR VS BHOLANATH SAHA	// 0 //	
83	D-CONTC/48198/2025	CHHAYARANI DAS VS SUMANTA PATRO,OAS	BHOLANATH SAHA VS ADV.	// 0 //	
84	D-CONTC/48201/2025	SUBASH CHANDRA PARIDA VS ANANYA DAS,STATE PROJECT DIRECTOR,OSEPA,BBSR,KHURDHA	ADV. VS ADV.	// 0 //	
85	D-CONTC/48214/2025	BIRENDRA KUMAR PANDA VS SIBA PRASAD DAS,CDVO,SAMBALPUR	ADV. VS ADV.	// 0 //	
86	D-CONTC/48226/2025	BASANTA KUMAR SAHOO VS ASHISH ISHWAR PATIL,IAS	ADV. VS ADV.	// 0 //	
87	D-CONTC/48228/2025	DR. SUKANTA KUMAR NAYAK VS SUNITA SINGH,OAS	ADV. VS ADV.	// 0 //	
88	D-CONTC/48231/2025	DR.BISWAJIT RATH VS SUNITA SINGH,OAS	ADV. VS ADV.	// 0 //	
89	D-CONTC/48247/2025	BHAGABATI MAHAR VS ASWATHY S.,IAS	ADV. VS ADV.	// 0 //	
90	D-CONTC/48248/2025	ANNADA PRASAD TRIPATHY VS KALI PRASANNA MOHAPATRA,IAS	ADV. VS ADV.	// 0 //	
91	D-CONTC/48254/2025	MANAS KUMAR MOHANTA	ADV.	//	

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		VS	VS	0	
		CHAKRAVARTITI SINGH RATHORE,IAS		//	
92	D-CONTC/48255/2025	RAMESH NAIK	ADV.	//	
		VS	VS	0	
		CHANCHAL RANA,IAS		//	
93	D-CONTC/48259/2025	KISHORE KUMAR SWAIN	ADV.	//	
		VS	VS	0	
		DHARITRI MISHRA,OAS		//	
94	D-CONTC/48271/2025	PRAMOD KUMAR SINGH	ADV.	//	
		VS	VS	0	
		ARINDAM DAKUA,IAS		//	
95	D-CONTC/48274/2025	VADALA MUDI SRINIVAS RAO	ASHOK DAS	//	
		VS	VS	0	
		RAJKISHORE PATTNAYAK,OAS		//	
96	D-CONTC/48277/2025	VADALA MUDI SRINIVAS RAO	ASHOK DAS	//	
		VS	VS	0	
		RAJKISHORE PATTNAYAK,OAS		//	
97	D-CONTC/48282/2025	SUNAKAR SHARMA	ADV.	//	
		VS	VS	0	
		SATYABRATA SAHU,IAS		//	
98	D-CONTC/48285/2025	VADALA MUDI PRASAD	ASHOK DAS	//	
		VS	VS	0	
		RAJKISHORE PATTNAYAK,OAS		//	
99	D-CONTC/48286/2025	YARABA SRINIBASULU	ASHOK DAS	//	
		VS	VS	0	
		RAJKISHORE PATTNAYAK,OAS		//	
100	D-CONTC/48289/2025	SIMANCHAL SWAIN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		V.KEERTHI VASAN,IAS		//	
101	D-CONTC/48292/2025	NRUSINGHA CHARAN BEHERA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		RAJASHREE SAHU,ADDITIONAL DISTRICT EDUCATION OFFICER,JAGARSINGHPUR		//	
102	D-CONTC/48294/2025	PADMINI NAYAK	ADV.	//	
		VS	VS	0	

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103	D-CONTC/48298/2025	SHALINI PANDIT,IAS RABI NARAYAN DAS VS	ADV. VS	// // ()	
104	D-CONTC/48301/2025	SONAMIKA RAY,OES,DEO-CUM-DISTRICT PROJECT COORDINATOR,KHORDHA KRUSHNA CHANDRA SAMAL VS	ADV. VS	// // ()	
105	D-CONTC/48356/2025	VIPPLAVI SINGH,ASSISTANT PROVIDENT FUND COMMISSIONER,BBSR BANAMBAR SAHU VS	ADV. VS	// // ()	
106	D-CONTC/48358/2025	BINAY KUMAR,REGIONAL PROVIDENT FUND COMMISSIONER,ROURKELA,SUNDARGARH MANORANJAN LENKA VS	ADV. VS	// // ()	
107	D-CONTC/48364/2025	CHITTARANJAN PANDEY,DEO,NAYAGARH MANGULI JENA VS	ADV. VS	// // ()	
108	D-CRLA/36021/2025	BIBHASH RANJAN PANIGRAHI,OAS BABUL DAS VS	RAMESH CHANDRA MAHARANA VS	MAHILA P.S. BUXIBAZAR /49 /2024 // ()	
109	D-CRLA/36078/2025	STATE OF ODISHA HAJARI NIMALU VS	LALATENDU SAMANTARAY VS	RAYAGADA TOWN /197 /2022 // ()	
110	D-CRLA/36146/2025	STATE OF ODISHA RAKESH DAS VS	SMRUTI RANJAN ROUT VS	MADHUPATNA /1 /2025 // ()	
111	D-CRLA/36201/2025	STATE OF ODISHA GANGARAM BEHERA VS	SIDDHARTH GOUTAM DAS VS	MUNIGUDA /6 /2011 // ()	
112	D-CRLLP/36147/2025	STATE OF ODISHA KARUNAKAR MOHANTY VS	KALPATARU MISHRA VS	//0 // ()	
113	D-CRLMA/35984/2025	NARAYAN MOHANTY RAMESH KUMAR JOSHI VS	NIMAI CHARAN NAIK VS	// // ()	AOR20220000270C202500003
		STATE OF ODISHA		//	

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114	D-CRLMA/36121/2025	PRINCE GUPTA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// () //	
115	D-CRLMA/36156/2025	FATHER OF VICTIM VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	NANDIPADA /146 /2025 () //	
116	D-CRLMC/36013/2025	MANAS RANJAN PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	KENDRAPARA /253 /2025 () //	AOR20220002710C202500025
117	D-CRLMC/36017/2025	NEHA JAIN VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	DHARAMGARH /163 /2024 () //	AOR20220001380C202500032
118	D-CRLMC/36022/2025	BABI AGRAWAL VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	DHARAMGARH /163 /2024 () //	AOR20220001380C202500033
119	D-CRLMC/36026/2025	SATYABRATA SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	N.T.P.C. /114 /2025 () //	AOD20250001071C202500024
120	D-CRLMC/36027/2025	PRADEEP DANSANA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// () //	
121	D-CRLMC/36031/2025	ABHISHEK MAHANANDA VS PRITAM SMIT NAYAK	SURYANARAYAN BISWAL VS	// () //	AOR20220001325C202500005
122	D-CRLMC/36033/2025	SATYAJYOTI MOHANTY VS KISHAN KUMAR MOHAPATRA	BIJAYA KUMAR SAHOO VS	// () //	
123	D-CRLMC/36046/2025	SANTOSH KUMAR BARIK @ SANTOSH BARIKI VS STATE OF ODISHA	JAGANNATH KAMILA VS	SATYABADI /174 /2025 () //	
124	D-CRLMC/36047/2025	SUDHIR@SUDHIRA GURU VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /178 /2025 () //	
125	D-CRLMC/36048/2025	AJAY KUMAR MAHALIK	SARBESWAR SAHOO	NILGIRI /207 /2025	AOD20220004505C202500141

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
126	D-CRLMC/36052/2025	STATE OF ODISHA BIJAYA MALIK	BIKASH KARNA	// / /0	
		VS	VS	()	
127	D-CRLMC/36054/2025	STATE OF ODISHA TRILOCHAN PATRA @ BANGURU	UMAKANTA MISHRA	// TANGI /30 /2016	
		VS	VS	()	
128	D-CRLMC/36055/2025	STATE OF ODISHA PARAT@KETA KANHAR	BIKASH KARNA	// MANAMUNDA /334 /2024	
		VS	VS	()	
129	D-CRLMC/36057/2025	STATE OF ODISHA SUBASH @ SUBAS BEHERA	PRAKASH KUMAR MISHRA	// / /0	
		VS	VS	()	
130	D-CRLMC/36095/2025	STATE OF ODISHA DEBI PRASAD SAHU@DEVI PRASAD SAHU	JYOTIRMAYA SAHOO	// KABISURYANAGAR (KODALA) /331 /2021	
		VS	VS	()	
131	D-CRLMC/36104/2025	STATE OF ODISHA CHHOTRAI @ CHHATRAY @ CHHOTRAL BASKEY	KULDEEP MOHANTY	// KARANJIA /161 /2017	AOD20240000012C202500276
		VS	VS	()	
132	D-CRLMC/36105/2025	STATE OF ODISHA PRASANTA @ PRASAD CHANDAN	SIDHARTHA DAS	// MURIBAHAL /211 /2025	
		VS	VS	()	
133	D-CRLMC/36106/2025	STATE OF ODISHA NIRANJAN SAHOO@NIRA	JYOTIRMAYA SAHOO	// KODALA /48 /2019	
		VS	VS	()	
134	D-CRLMC/36112/2025	STATE OF ODISHA PRATYUSH KANT DASH	MANORANJAN PADHY	// JEYPORE TOWN /236 /2023	AOD20220003086C202500161
		VS	VS	()	
135	D-CRLMC/36122/2025	STATE OF ODISHA TRIDIP RAY	AKSHAYA KUMAR SAHOO	// / /0	
		VS	VS	()	
136	D-CRLMC/36130/2025	STATE OF ODISHA ISWAR KULESIKA	MANORANJAN PADHY	// NARAYANPATNA /51 /2020	AOD20220003086C202500164
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/36131/2025	STATE OF ODISHA KUNULATA SAHOO VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// SATYABADI /163 /2022 ()	
138	D-CRLMC/36133/2025	STATE OF ODISHA SANJAYA HOTA VS	SIDHARTHA DAS VS	// DEOGAON /361 /2025 ()	
139	D-CRLMC/36135/2025	STATE OF ODISHA SASWAT DHAL@SOMU VS	SUJIT KUMAR SAHU VS	// TOMANDO /54 /2014 ()	
140	D-CRLMC/36137/2025	STATE OF ODISHA SUKANTA KUMAR SETHI @ JAGU VS	SUSHANTA KUMAR SAMANTARAY VS	// G.R.P.S. /190 /2025 ()	
141	D-CRLMC/36143/2025	STATE OF ODISHA SANJAY JENA @ SANJAY KUMAR JENA VS	SURYANARAYAN PANIGRAHI VS	// / /0 ()	
142	D-CRLMC/36160/2025	STATE OF ODISHA KASI NAIDU VS	TUKUNA KUMAR MISHRA VS	// POTTANGI /36 /2017 ()	
143	D-CRLMC/36166/2025	STATE OF ODISHA MADHUSMITA BEHERA VS	BHABANI SANKAR DAS VS	// NISCHINTAKOILI /170 /2025 ()	
144	D-CRLMC/36167/2025	STATE OF ODISHA DAYASAGAR KANPAN @ SAGAR KANPAN @ NANUSUJAY SHANKER SINGHDEO VS	SUJAY SHANKER SINGHDEO VS	// KESINGA /359 /2017 ()	AOD20230000313C202500073
145	D-CRLMC/36169/2025	STATE OF ODISHA SAGAR KANDHAPAN @ NANU VS	SUJAY SHANKER SINGHDEO VS	// BHAWANIPATNA TOWN /91 /2018 ()	AOD20230000313C202500074
146	D-CRLMC/36178/2025	STATE OF ODISHA SARAT SWAIN VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /82 /2007 ()	
147	D-CRLMC/36187/2025	STATE OF ODISHA PAPU @ KARTIKESWAR MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// BHUBAN /205 /2019 ()	AOD2025000009C202500054

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMC/36192/2025	AMARENDRA BHUYAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHANGA /403 /2024 () //	
149	D-CRLMC/36194/2025	PAPU ALIAS KARTIKESWAR MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD2025000009C202500055
150	D-CRLMC/36197/2025	BISWAJIT PATRA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	PATTAMUNDAI /557 /2024 () //	
151	D-CRLMC/36200/2025	RANJIT SAHOO @ RANJEET KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
152	D-CRLMP/35983/2025	BISWOJIT MOHAPATRA VS LAXMIPRIYA ROUT	SACHIDANANDA SAHOO VS	/ /0 () //	
153	D-CRLMP/36028/2025	URBAN CO-OPERATIVE BANK LTD., CUTTACK VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	/ /0 () //	
154	D-CRLMP/36032/2025	SOMANATH SAHOO VS STATE OF ODISHA	BIJAY KUMAR ROUT VS	/ /0 () //	
155	D-CRLMP/36035/2025	BAURIBANDHU SAHOO VS I.I.C., KHORDHA SADAR	ASISH CHANDRA RATH VS	/ /0 () //	
156	D-CRLMP/36149/2025	SANGITA PAHARI VS STATE OF ODISHA	SARADA PRASAD TRIPATHY VS	/ /0 () //	
157	D-CRLMP/36174/2025	PANKAJ LOCHAN BEHERA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
158	D-CRLMP/36177/2025	NIHAR RANJAN SETHY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
159	D-CRLMP/36179/2025	GOPAL CHANDRA JENA	BYOMAKESH TRIPATHY	/ /0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMP/36180/2025	MITHUN KUMAR JENA	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	
		AMITA MALLIK @ JENA		//	
161	D-CRLMP/36183/2025	SIMA KIRTI BEHERA	KARUNAKARA NAYAK	//0	
		VS	VS	()	
		SUPERINTENDENT OF POLICE, SUNDERGARH		//	
162	D-CRLMP/36190/2025	RENU PRADHAN	AMLAN SHAKTI PAUL	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLREV/35998/2025	PURUSOTTAM ROUT	DILLIP KUMAR PRADHAN	//0	
	CRLREV/939/2025	VS	VS	S.D.M./EXECUTIVE MAGISTRATE,KENDRAPARA(Kendrapara )	
		DURGA CHARAN MOHANTY		CRMC/0000335/2025	
164	D-CRLREV/36014/2025	SK. ISHAQ	AMULYA RATNA PANDA	//0	
		VS	VS	()	
		SUPERINTENDENT OF UTKAL BALASHRAM, BALASORE		//	
165	D-CRLREV/36114/2025	PRINCE GUPTA	SAMVIT MOHANTY	CHANDRASEKHARPUR /429 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLREV/36115/2025	SRIDIPTA MISHRA	SAMVIT MOHANTY	//0	
		VS	VS	()	
		NIBEDITA MISHRA		//	
167	D-CRLREV/36116/2025	SIDDHARTHA SWARUP JENA	LALITENDU MISHRA	//	AOR20220001610C202500074
		VS	VS	()	
		LITUSHREE JENA		//	
168	D-CRLREV/36170/2025	BALARAM SWAIN	JAYADEBA BEHERA	//	AOD20240000366C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLREV/36171/2025	SHANKAR KHARSEL	SATYAJIT MOHAPATRA	KANTABANJI /231 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLREV/36191/2025	SANJAY JENA	PRADIPTA BEURA	//	AOD20220004020C202500072
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLREV/36196/2025	STATE OF ODISHA KALPATARU JENA VS	PRAVASH CHANDRA JENA VS	// SEA BEACH /176 /2025 ()	
172	D-FAO/48230/2025	STATE OF ODISHA MANAGER, LEGAL (TP HUB), ORIENTAL INSURANCE COMPANY LTD. VS	PRAKASH KUMAR TRIPATHY VS	// // ()	
173	D-FAO/48232/2025	AISHA BI THE DIVISIONAL MANAGER (LEGAL) M/S. NEW INDIA ASSURANCE CO. LTD. VS	PRAKASH KUMAR TRIPATHY VS	// // ()	AOR20220001406C202500025
174	D-FAO/48262/2025	SUJATA TRIPATHY THE D.M., M/S. ORIENTAL INSURANCE COMPANY LTD. VS	PRAKASH KUMAR MOHANTY VS	// // ()	
175	D-FAO/48334/2025	MAMATA PALEI @ POLEI MANAGER, LEGAL, M/S. FUTURE GENERALI INDIA INSURANCE CO. LTD. VS	PRAKASH KUMAR MOHANTY VS	// // ()	
176	D-JCRLA/36002/2025	SUBASH CHANDRA MALIK PRAFULLA MOHANTA VS	ADV. VS	// BAISINGA /205 /2021 ()	
177	D-JCRLA/36004/2025	STATE OF ODISHA MAHENDRA NAIK VS	ADV. VS	// RAJGANGPUR /334 /2019 ()	
178	D-JCRLA/36005/2025	STATE OF ODISHA BAPI BINDHANI VS	ADV. VS	// BETNOTI /62 /2024 ()	
179	D-JCRLA/36006/2025	STATE OF ODISHA BIKASH PAHADIA VS	ADV. VS	// LEPHRIPADA /38 /2013 ()	
180	D-JCRLA/36007/2025	STATE OF ODISHA MAKA @ MANIKA SINGH VS	ADV. VS	// SARAT /85 /2023 ()	
181	D-JCRLA/36008/2025	STATE OF ODISHA BISWANATH KISKU VS STATE OF ORISSA	ADV. VS	// Maitri Vihar PS /11 /2023 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-JCRLA/36010/2025	MADHAB LAKRA VS STATE OF ODISHA	ADV. VS	KINJIRKELA /103 /2020 () //	
183	D-LAA/48348/2025	MANORAMA SARANGI VS LAND ACQUISITION OFFICER, NAYAGARH	ABHAYA KUMAR SHARMA VS	// () //	
184	D-LAA/48350/2025	MANORAMA SARANGI VS LAND ACQUISITION OFFICER, KHURDA	ABHAYA KUMAR SHARMA VS	// () //	
185	D-MACA/48177/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS LAXMIPRIYA ROUT	RAMANI RANJAN MOHANTY VS	// () //	
186	D-MACA/48178/2025	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO.LTD.,KHURDA VS DROUPADI PATRA	CLAYTON BHADRA DAS VS	// () //	
187	D-MACA/48233/2025	MANAGER LEGAL, ORIENTAL INSURANCE CO.LTD.,SOANATH VS LAXMAN SAHU	SOMNATH ROY VS	// () //	
188	D-MACA/48347/2025	LAKSHMI RAULA VS ASUTOSH MAHAPATRA	MADHUSMITA KANUNGO VS	// () //	AOD20240000479C202500010
189	D-MATA/48220/2025	LOKANATH SAHOO VS AHALYA SAHOO	ADITYA NARAYAN DASH VS	// () //	
190	D-MATA/48238/2025	PRATAP KUMAR SETHY VS SASMITA SETHY	SOMANATH NANDA VS	// () //	
191	D-RPFAM/48157/2025	TUSIL KUMAR MURMU VS AATISH MOHAPATRA@PANDA@MURMU	AVIRAM PATRA VS	// () //	
192	D-RPFAM/48245/2025	MANORANJAN BISWAL VS ANITA NAIK	JAYANTA KUMAR MAJHI VS	// () //	
193	D-RPFAM/48268/2025	AMAR PRASAD JALLY	CHINMAY MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		BHAGYASHREE JALLY		//	
194	D-RPFAM/48360/2025	BIBES NAYAK@DEEBASH KUMAR NAYAK	SOMANATH NANDA	//	
		VS	VS	()	
		MONALISHA SAMAL		//	
195	D-RSA/48212/2025	BASANTI SWAIN	ALEKHA CHANDRA MOHANTY	//	
		VS	VS	()	
		JASODHA PRADHAN		//	
196	D-RSA/48237/2025	CHHANAKYA PALIA	SURYASNATA MOHAPATRA	//	
		VS	VS	()	
		DASAMI DANGA		//	
197	D-RSA/48251/2025	BHARAT KUMAR LENKA	SANJEEV UDGATA	//	
		VS	VS	()	
		SISIR KANTA SWAIN		//	
198	D-RSA/48388/2025	DEBARAJ PATRA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	()	
		PRATAP KUMAR PATRA		//	
199	D-RVWPET/48273/2025	M/S. J.M STEEL TRADERS	ADV	//	AOR20220001352C202500078
		VS	VS	()	
		ASSESSING OFFICER, ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI			
200	D-RVWPET/48275/2025	SAILABALA BALABANTARAY @ DALAI	SURESH CHANDRA MOHANTY	//	
		VS	VS	()	
		SISTALA SUNDARAM		//	
201	D-RVWPET/48303/2025	SARASWATI HANSDAH	ADV.	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-RVWPET/48343/2025	ABAKASH BEHERA @ BIHARA	ADV.	//	
		VS	VS	()	
		SUDAM CHARAN JENA		//	
203	D-RVWPET/48385/2025	SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	ADVOCATE GENERAL	//	LOD20240000194C202500472
		VS	VS	()	
		SHASHEE BHUSAN SAHOO		//	
204	D-RVWPET/48392/2025	SECRETARY OF HEALTH AND FAMILY WELFARE DEPT	GOVT OF ODISHA	//	LOD20240000172C202500448
		VS	VS	()	

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205	D-TRP(C)/48272/2025	SUBHASMITA BARIK SUBHASMITA BEHERA VS CHINMAYA KUMAR BEHERA	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202500081
206	D-TRPCRL/36102/2025	BHOLESWAR SAMAL VS PRAKASH CHANDRA ROUT	ABHIRAM SWAIN VS	//0 () //	
207	D-TRPCRL/36186/2025	LALANA MISHRA VS SANTOSINI NANDA	KARUNAKAR GAYA VS	//0 () //	
208	D-WA/48224/2025	SATYA NARAYAN MAHARANA VS STATE OF ODISHA	SAGARIKA SAHOO VS	// () //	
209	D-WA/48240/2025	MITHUN KUMAR MALLICK VS STATE OF ODISHA	SHANTI PRAKASH MOHANTY VS	// () //	
210	D-WA/48320/2025	STATE OF ODISHA VS TAPAN KUMAR PRADHAN	SASWAT DAS,A.G.A VS	// () //	LOD20240000194C202500471
211	D-WA/48326/2025	DALIMBA GAMANGO VS BLOCK DEVELOPMENT OFFICER CUM ELECTION OFFICER OF PANCHAYAT SAMITI ,GAJAPATI	BHOJARAJ SETH VS	// () //	
212	D-WA/48333/2025	STATE OF ODISHA VS AKHAYA KUMAR PRADHAN	DEBASHIS TRIPATHY,A.G.A VS	// () //	LOD20240000200C202500472
213	D-WA/48394/2025	PURUSOTTAM KUANR VS STATE OF ODISHA	AMITABH MISHRA VS	// () //	
214	D-WP(C)/48144/2025	BAMADEV SAHOO VS THE COLLECTOR AND DISTRICT MAGISTRATE, ANGUL	SACHIDANANDA SAHOO VS	// () //	
215	D-WP(C)/48145/2025	KISHAN KUMAR SAHOO VS COLLECTOR AND DIST.MAGISTRATE, ANGUL	SACHIDANANDA SAHOO VS	// () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/48146/2025 WP(C)/33491/2025	THE CENTENARY BAPTIST CHURCH, PARALAKHEMUNDA VS STATE OF ODISHA	SUNIL KANTA DASH VS STATE OF ODISHA	// 0 //	
217	D-WP(C)/48147/2025 WP(C)/33504/2025	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION VS STATE OF ODISHA	MOHIT S. GARWAL VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/48148/2025 WP(C)/33405/2025	BAIDYANATH INSTITUTE OF PHARMACEUTICAL SCIENCES, BINA VS STATE OF ODISHA	SENAPATI, BINA VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/48149/2025 WP(C)/33475/2025	B. KRISHNA KUMARI PATRA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOR20220001266C202500021
220	D-WP(C)/48150/2025 WP(C)/33470/2025	B. SAROJA PATRA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOR20220001266C202500022
221	D-WP(C)/48151/2025	BIJAYA LAXMI SARANGI VS STATE OF ODISHA	BADRINARAYAN PANDA VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/48152/2025 WP(C)/33473/2025	B. RAMACHANDRA PATRA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOR20220001266C202500025
223	D-WP(C)/48153/2025 WP(C)/33471/2025	B. MITU PATRA VS STATE OF ODISHA	ARUN KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOR20220001266C202500024
224	D-WP(C)/48154/2025 WP(C)/33474/2025	B. SAISIVA PRASAD VS STATE OF ODISHA	ARUN KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOR20220001266C202500023
225	D-WP(C)/48156/2025	M/S ARIMECH INDIA PRIVATE LIMITED, KHORDHA VS THE COMMISSIONER CT AND GST, CUTTACK	SATYA RANJAN MULIA VS THE COMMISSIONER CT AND GST, CUTTACK	// 0 //	
226	D-WP(C)/48158/2025	JAGANNATH PARIDA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/48159/2025	AMULYA KUMAR MALLICK	SUDHIR KUMAR MALLICK	//	

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		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
228	D-WP(C)/48160/2025	YUSUF KHAN	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ORISSA		//	
229	D-WP(C)/48161/2025	TRISANDHYA DAS	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, BBSR		//	
230	D-WP(C)/48162/2025	PRAFULLA CHANDRA DAS	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		ASSISTANT SETTLEMENT OFFICER, CUTTACK		//	
231	D-WP(C)/48163/2025	OM PRAKASH DAS	PADMANAV BHUTIA	//	
		VS	VS	0	
		UNIQUE IDENTIFICATION AUTHORITY OF INDIA, NEW DELHI		//	
232	D-WP(C)/48164/2025	SRINIBAS SETHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/48165/2025	SATYANARAYAN PANDA	SUSHANTA KUMAR JOSHI	//	
	WP(C)/33453/2025	VS	VS	0	
		STATE OF ORISSA		//	
234	D-WP(C)/48166/2025	SAILABALA BEHERA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/48167/2025	SASMITA BEHERA	RAMESH CHANDRA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/48169/2025	PAIDI SETTY MANMADHA RAO	SAROJ KUMAR PADHI	//	
		VS	VS	0	
		CHAIRMAN, NATIONAL HIGH WAYS AUTHORITY OF INDIA, NEW DELHI		//	
237	D-WP(C)/48170/2025	SUKADEB ROUT	BANABIHARI RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/48171/2025	HARERAM BEHERA	LAXMAN PRADHAN	//	AOD20240000968C202500024
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/48172/2025	STATE OF ODISHA KALI PRASAD MISHRA VS	LAXMAN PRADHAN VS	// // ()	AOD20240000968C202500026
240	D-WP(C)/48173/2025	STATE OF ODISHA LAXMIPRASAD SINGH VS	LAXMAN PRADHAN VS	// // ()	AOD20240000968C202500027
241	D-WP(C)/48174/2025	STATE OF ODISHA BAURIBANDHU JENA VS	LAXMAN PRADHAN VS	// // ()	AOD20240000968C202500025
242	D-WP(C)/48175/2025	STATE OF ODISHA FROMSIS NAG VS	NEELAKANTHA PANDA VS	// // ()	
243	D-WP(C)/48176/2025	STATE OF ODISHA CHAKRADHARA SUKLA VS	LAXMAN PRADHAN VS	// // ()	AOD20240000968C202500028
244	D-WP(C)/48179/2025 WP(C)/33451/2025	STATE OF ODISHA ASIT KUMAR SAHU VS THE EXECUTIVE DIRECTOR (ZONE), FCI, KOLKATA	KRISHNA CHANDRA SAHU VS	// // ()	
245	D-WP(C)/48180/2025	PRADEEP KUMAR MOHANTY VS	SWETLANA DAS VS	// // ()	
246	D-WP(C)/48181/2025	STATE OF ODISHA SRIKANTA DEHURY VS	SOMANATH NANDA VS	// // ()	
247	D-WP(C)/48182/2025	STATE OF ODISHA SURYAKANTA DAS VS	SAIBRATA RATH VS	// // ()	
248	D-WP(C)/48184/2025	UNION OF INDIA KAMAL LOCHAN MAHARANA VS	ARJUNA CHARANA BEHERA VS	// // ()	
249	D-WP(C)/48185/2025	STATE OF ODISHA SANTOS DAS NAIK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()	AOR20220001326C202500001

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/48187/2025	HADU PADHAN VS STATE OF ODISHA	PRATIMA NAYAK VS	// 0 //	
251	D-WP(C)/48188/2025	JALANDHAR PADHAN VS STATE OF ODISHA	PRATIMA NAYAK VS	// 0 //	
252	D-WP(C)/48190/2025	SOMANATH SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
253	D-WP(C)/48191/2025	DAMODAR CHANDRA PATNAIK VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	// 0 //	
254	D-WP(C)/48192/2025	BHUBANESWAR MAREI VS MAHANADI COAL FIELDS LIMITED, JHARSUGUDA	SHASHI BHUSAN JENA VS	// 0 //	
255	D-WP(C)/48193/2025	KANHU CHARAN PANI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
256	D-WP(C)/48194/2025	BHAKTI BHUSAN PATI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
257	D-WP(C)/48195/2025	MANOJ KUMAR DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
258	D-WP(C)/48196/2025	PRAHALLAD CHANDRA BEHERA VS COLLECTOR, JAGATSINGHPUR	MANAS RANJAN KHATUA VS	// 0 //	
259	D-WP(C)/48197/2025	THE EXECUTIVE ENGINEER, LIFT IRRIGATION DIVISION, VS THE REGISTRAR CUM SECRETARY I/C, ODISHA, HUMAN RIGHTS COMMISSION	SANTANA KUMAR BARAL VS	// 0 //	AOR20220001297C202500286
260	D-WP(C)/48200/2025	PABITRA KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
261	D-WP(C)/48202/2025	KANAN BIHARI PATTNAIK	SANGRAM JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/48203/2025	ASSOCIATION FOR LUMINOUS AND INTENSIVE SOCIAL SERVICES, RAYAGADA	PRAKASH KUMAR SINGH	//	
		VS	VS	0	
		COMMISSIONER OF INCOME TAX		//	
263	D-WP(C)/48204/2025	KAMINI LATE SETHI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/48205/2025	PRADIPTA KUMAR JENA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/48206/2025	NITYANANDA BARIK	RASHMI KANTA ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/48207/2025	PANKAJ LOCHAN SAHOO	KHIROD CHANDRA MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/48208/2025	KIRAN PRAVA PANIGRAHI	ATUL TRIPATHY	//	AOD20240000618C202500174
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/48209/2025	BISHNU CHARAN TRIPATHY	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/48211/2025	BIRANCHI NARAYAN MAHAPATRA	PRADIPTA KUMAR SINGH	//	
	WP(C)/33496/2025	VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/48213/2025	UNION OF INDIA	AJAY KUMAR ROY	//	
		VS	VS	0	
		BASANTA KUMAR MOHAPATRA		//	
271	D-WP(C)/48215/2025	DUSHASAN DASH	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/48216/2025	PRAKASH CHANDRA SWAIN	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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273	D-WP(C)/48217/2025	STATE OF ODISHA NIRANJAN ROHIDAS VS	BYOMOKESH SAHOO VS	// // ()	
274	D-WP(C)/48218/2025	STATE OF ODISHA RITANJALI PADHY VS	SAMEER KUMAR DAS VS	// // ()	
275	D-WP(C)/48221/2025	STATE OF ODISHA NRUSINGH CHARAN KUND VS	DESHA RANJAN RATH VS	// // ()	
276	D-WP(C)/48222/2025	COLLECTOR AND DIST.MAGISTRATE, KENDRAPARA LOKANATH MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // ()	
277	D-WP(C)/48223/2025	STATE OF ODISHA TRILOCHAN SAHOO VS	LAXMAN BHOI VS	// // ()	
278	D-WP(C)/48225/2025	STATE OF ODISHA KHETRABASI DAS @ KHETRA BASI DAS VS	LAMBODAR ACHARI VS	// // ()	AOR20220001563C202500068
279	D-WP(C)/48227/2025	ATASI PATTANAYAK @ DAS DASARATHI PANI VS	BIJAY KUMAR BEHERA VS	// // ()	
280	D-WP(C)/48229/2025	STATE OF ODISHA PANCHANAN MURMU VS	PRAKASH KUMAR MISHRA VS	// // ()	
281	D-WP(C)/48234/2025	STATE OF ODISHA SUBASH CHANDRA ROUT VS	MANAS KUMAR SWAIN VS	// // ()	
282	D-WP(C)/48235/2025	STATE OF ODISHA M/S RAMESWAR AGRO INDUSTRIES PVT LTD VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500144
283	D-WP(C)/48236/2025	THE COMMISSIONER OF COMMERCIAL TAXES, CT AND GOODS AND SERVICE TAX (GST) M/S BINDUSEN BARIK VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202500077
		COMMISSIONER OF CT AND GST, ODISHA		//	

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284	D-WP(C)/48239/2025	PRAKASH CHANDRA NAYAK VS STATE OF ORISSA	MAHESWAR MOHANTY VS	// () //	
285	D-WP(C)/48241/2025 WP(C)/33498/2025	SATYA NARAYAN SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500118
286	D-WP(C)/48242/2025	SUBHAKANTA MISHRA VS STATE OF ODISHA	SOBHANA SAHOO VS	// () //	AOD20250000242C202500002
287	D-WP(C)/48243/2025 WP(C)/33506/2025	HARISH CHANDRA SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500119
288	D-WP(C)/48244/2025	SWAPNA CHHOTARAY VS A.O, INDIAN OVERSEAS BANK,	ASHIM KISHOR PAL VS	// () //	
289	D-WP(C)/48246/2025	ANITA MOHANTY VS THE STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //	
290	D-WP(C)/48249/2025	SUBAL CHARAN SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500107
291	D-WP(C)/48250/2025	MURARI SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// () //	AOR20220001736C202500109
292	D-WP(C)/48252/2025	JASASWINI PATNAIK VS STATE OF ODISHA	BABITA KUMARI PATTANAİK VS	// () //	
293	D-WP(C)/48253/2025	CHITT NAG VS MAHNADI COALFIELDS LTD., SAMBALPUR	SIBA PRASAD PATRA VS	// () //	
294	D-WP(C)/48256/2025	LAXMAN KUMAR MOHARANA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// () //	
295	D-WP(C)/48257/2025	NABANITA SINGH	GYANENDRA CHANDRA SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/48258/2025	SUMITA MAITY	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/48260/2025	DILU KANDHAPAN	SOMANATH MISHRA	//	
		VS	VS	0	
		THE PRINCIPAL GOVT.COLLEGE OF ENGINEERING, KALAHANDI		//	
298	D-WP(C)/48261/2025	KULAMANI NAG	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHNADI COALFIELDS LTD., SAMBALPUR		//	
299	D-WP(C)/48263/2025	NILAMANI NAG	SIBA PRASAD PATRA	//	
		VS	VS	0	
		MAHNADI COALFIELDS LTD., SAMBALPUR		//	
300	D-WP(C)/48264/2025	DHRUBA CHARAN SAHOO	ABINASH ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/48265/2025	JAGANNATH MAHAPRABHU BIJE SHREEKHETRA, PURBAR KUMAR MISHRA		//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/48266/2025	BICHITRANANDA BAGH	BRAHMANANDA TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/48267/2025	CHAIRMAN CENTRAL BOARD OF TRUSTEES, BBSR	KALPITA GARANAİK	//	
		VS	VS	0	
		PRADEEP KUMAR MISHRA		//	
304	D-WP(C)/48269/2025	KANHU CHARAN SINGH	PRNOY MOHANTY	//	
		VS	VS	0	
		COLLECTOR CUM DIST.MAGISTRATE, KANDHAMAL		//	
305	D-WP(C)/48270/2025	DILLIP KUMAR PATEL	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/48276/2025	LAVEN @ LABHANYA SADAKA	AJAYA KUMAR NANDA	//	
		VS	VS	0	

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307	D-WP(C)/48278/2025	UIDAI GOVT. OF INDIA, NEW DELHI CHOUHDURY ABHILASH JENA VS SUBHASHMITA BISWAL	RAJENDRA NARAYAN ROUT VS	// // 0	AOR20220001558C202500226
308	D-WP(C)/48279/2025	NABA KISHORE PRADHAN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// // 0	AOR20220001736C202500108
309	D-WP(C)/48280/2025	HARAPRASAD MALIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// // 0	
310	D-WP(C)/48281/2025	PARSURAM ROUTRY VS THE KENDRAPARA URBAN CO-OPERATIVE BANK LTD., KENDRAPARA	PRASANTA KUMAR SATAPATHY VS	// // 0	
311	D-WP(C)/48284/2025	MAMATA YADAV VS THE COLLECTOR-CUM-DIST. MAGISTRATE-CUM-ARBITRATOR, KHURDA	SUBHENDU KAR VS	// // 0	
312	D-WP(C)/48287/2025	KISHORE CHANDRA PANDA VS STATE OF ODISHA	JYOTSNARANI RATH VS	// // 0	
313	D-WP(C)/48288/2025	BISHESWAR DASH VS GOVERNING BODY OF KESINGA DEGREE MAHAVIDYALAYA, KESINGA, KALAHANDI		// // 0	
314	D-WP(C)/48290/2025	SRI RAGHUNATHJEW MAHAPRABHU, GANJAM VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // 0	
315	D-WP(C)/48291/2025	MANOJ KUMAR ROUSTRAY VS STATE OF ODISHA	ALOK KUMAR DAS VS	// // 0	
316	D-WP(C)/48293/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// // 0	
317	D-WP(C)/48295/2025	ANANTA NARAYAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0	

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318	D-WP(C)/48296/2025	BICHITRA KUMAR BEHERA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
319	D-WP(C)/48297/2025	SATYANARAYAN BEHERA VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //	
320	D-WP(C)/48299/2025	TAPAN KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
321	D-WP(C)/48300/2025	SARAT MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
322	D-WP(C)/48304/2025	JAYANTA KUMAR DAS VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //	AOD20230000467C202500043
323	D-WP(C)/48305/2025	SRIDHAR BHOI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
324	D-WP(C)/48306/2025	JANANI MOHANTA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
325	D-WP(C)/48307/2025	LUDIMANI BEHERA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
326	D-WP(C)/48308/2025	FAGU JENA VS STATE OF ODISHA	SANDIPAN MISHRA VS	// 0 //	
327	D-WP(C)/48309/2025	MANJULATA PATNAIK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
328	D-WP(C)/48310/2025	JHARANA SUNDARI PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
329	D-WP(C)/48311/2025	MAMATA DEI	MAHENDRA KUMAR SAHOO	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/48312/2025	RANJIT KUMAR NAIK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/48313/2025	BISHNUPRIYA SAHU	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/48314/2025	DAMAYANTI MAHANTA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/48315/2025	DILIP KUMAR PARIJA	SIDHARTHA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/48317/2025	BASANTI NAIK	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/48318/2025	JYOTIRMAYEE SENAPATI @ SAHOO	SRINIBASH SATAPATHY	//	
		VS	VS	()	
		SANDEEP KUMAR SENAPATI		//	
336	D-WP(C)/48319/2025	DAMODAR MAHAPATRA	BUDHIRAM DAS	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
337	D-WP(C)/48321/2025	ASHOK KUMAR JALAN	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500145
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/48322/2025	PRAFULLA NAYAK	BUDHIRAM DAS	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
339	D-WP(C)/48323/2025	PATHANI ROUT @ PADHIHARI	PURNA CHANDRA MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/48324/2025	MOHANLAL AGARWAL	SIDDHANT SARANGI	//	
		VS	VS	()	

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341	D-WP(C)/48325/2025	STATE OF ODISHA KIRTI BISHI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// // 0 //	
342	D-WP(C)/48327/2025	GARIBA NAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
343	D-WP(C)/48328/2025	BISWAJIT SWAIN VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //	
344	D-WP(C)/48329/2025	NABANITA SA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //	
345	D-WP(C)/48330/2025	NIRAKAR BARIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
346	D-WP(C)/48331/2025	M/S MAA TARA TARINI STEELS, GANJAM VS THE CHAIRMAN, STATE BANK OF INDIA, PANDIT JAWAHARLAL NEHRU MARG, BBSR	TUNA SAHU VS	// 0 //	
347	D-WP(C)/48332/2025	GOURA NAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
348	D-WP(C)/48335/2025	KASTA RANA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
349	D-WP(C)/48336/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	AOD20220003518C202500040
350	D-WP(C)/48337/2025	BHUBAN BAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
351	D-WP(C)/48338/2025	JYOTSNA LUGUN VS STATE OF ODISHA	SIDDHANT SARANGI VS	// 0 //	

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352	D-WP(C)/48339/2025	KHADI BISWAL VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
353	D-WP(C)/48340/2025	NARENDRA KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
354	D-WP(C)/48341/2025	LAKSHMAN BEHERA VS STATE OF ODISHA	LAXMAN BHOI VS	// 0 //	
355	D-WP(C)/48342/2025	NARAYAN SATAPATHY VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
356	D-WP(C)/48344/2025	NARENDRA KUMAR MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
357	D-WP(C)/48345/2025	RADHESHYAM JAL VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
358	D-WP(C)/48346/2025	NANDINI PANDA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //	
359	D-WP(C)/48349/2025	MANOJA KUMAR SUBUDHI @ SAHOO VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //	
360	D-WP(C)/48351/2025	RUKUNI BAG VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
361	D-WP(C)/48352/2025	JADUNATH JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
362	D-WP(C)/48353/2025	TILOTAMA BISWAL VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
363	D-WP(C)/48354/2025	JADUNATH JENA	KUNAL KUMAR SWAIN	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/48355/2025	TATA CAPITAL HOUSING FINANCE LIMITED	RAMACHANDRA PANIGRAHY	//	
		VS	VS	()	
		DIST. MAGISTRATE CUM COLLECTOR, KHORHA		//	
365	D-WP(C)/48357/2025	TRUPTIBALA BEHERA	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/48359/2025	SANJAYA KUMAR SAHU	SANTOSH KUMAR DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/48361/2025	SATYABRATA BISWAL	DEBASNAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/48363/2025	YASHOBANTA SAHU	PRAMOD KUMAR JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/48365/2025	RASHMI RANJAN MOHAPATRA	RAMA PRASAD DALAI	//	AOD20220003518C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/48366/2025	DIBAKAR POLAI @ POLEI	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500279
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/48367/2025	SUMANTA SAMAL	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500281
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/48368/2025	SAGAR KUMAR SENAPATI	DEBASNAN DAS	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/48369/2025	TATA CAPITAL HOUSING FINANCE LIMITED	RAMACHANDRA PANIGRAHY	//	
		VS	VS	()	
		CHIEF JUDICIAL MAGISTRATE, KHORDHA		//	
374	D-WP(C)/48370/2025	SANKAR SHAN MIRDHA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/48371/2025	STATE OF ODISHA PRASANNA KUMAR POLAI @ PRASANNA POLEI VS	SANTOSH KUMAR MAHANTY VS	// // 0	AOD20240000242C202500282
376	D-WP(C)/48372/2025	STATE OF ODISHA ARNNAPURNA PANDA VS	SIDHARTHA DAS VS	// // 0	
377	D-WP(C)/48373/2025	COLLECTOR KEONJHAR K.RAMBHA VS	DHANANJAYA MUND VS	// // 0	
378	D-WP(C)/48374/2025	UNION OF INDIA PADMALOCHAN GOUDA VS	Amarendra Prasad Sahoo VS	// // 0	AOD20220001998C202500069
379	D-WP(C)/48375/2025	STATE OF ODISHA TATA CAPITAL HOUSING FINANCE LIMITED VS	RAMACHANDRA PANIGRAHY VS	// // 0	
380	D-WP(C)/48377/2025	DIST. MAGISTRATE CUM COLLECTOR, KHORDHA TATA CAPITAL HOUSING FINANCE LIMITED VS	RAMACHANDRA PANIGRAHY VS	// // 0	
381	D-WP(C)/48378/2025	DIST. MAGISTRATE CUM COLLECTOR, KHORDHA MUKUNDA MURARI GHOSH VS	DURGA PRASANNA MISHRA VS	// // 0	
382	D-WP(C)/48379/2025	STATE OF ODISHA BAURIBANDHU BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
383	D-WP(C)/48380/2025	STATE OF ODISHA SRIDHAR @ SREEDHAR SRICHANDAN VS	AMBIKA PRASAD RAY VS	// // 0	
384	D-WP(C)/48382/2025	STATE OF ORISSA PRAMOD GOUDA VS	SAMBIT PANIGRAHI VS	// // 0	
385	D-WP(C)/48383/2025	STATE OF ODISHA ASUTOSH PATRA VS	MANAS ANKIT BOHIDAR VS	// // 0	
		THE COMNR, CT AND GST ODISHA, CUTTACK		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/48384/2025	MUKUNDA MURARI GHOSH VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// () //	
387	D-WP(C)/48386/2025	SAROJA KUMAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
388	D-WP(C)/48387/2025	SUJATA MOHAPATRA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// () //	
389	D-WP(C)/48389/2025	HRUSHIKESH GHIVELA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
390	D-WP(C)/48390/2025	BIBHUTI BHUSAN PATTANAIAK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
391	D-WP(C)/48391/2025	BRUNDABAN DEHERI VS STATE OF ODISHA	Rajjeet Roy VS	// () //	AOR20220001462C202500137
392	D-WP(C)/48393/2025	MISHRA MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //	
393	D-ABLAPL/35985/2025	CHIKU @ SATYABRAT NAIK VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /889 /2025 () //	
394	D-ABLAPL/35986/2025	KABITA BEHERA @ SUSANTI BEHERA VS STATE OF ODISHA	GYANENDRA KUMAR TRIPATHY VS	BALIPATNA /463 /2025 () //	
395	D-ABLAPL/35991/2025	GYANENDRA SARANGI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	PAHALA /400 /2025 () //	
396	D-ABLAPL/35994/2025	ARCHANA HUIKA @ NAYAK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /379 /2025 () //	
397	D-ABLAPL/35997/2025	RANJAN KUMAR SAHOO	BIBHUTI BHUSAN SWAIN	GOPALPRASAD /313 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/36000/2025	SIBA DAS @ SIVA DAS @ KUNU	ARIJEET MISHRA	JAKHAPURA /170 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/36009/2025	SUBHALAXMI PANDA	SAMAPIKA MISHRA	KEONJHAR TOWN /841 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/36012/2025	BABAJI CHARAN KHUNTIA	LALITENDU BHUYAN	NANDIPADA /221 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/36016/2025	SOUMYA RANJAN PARDIA	BIJAYA KUMAR RAGADA	BOLANGIR SADAR /337 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/36019/2025	SATYAJIT SAHOO	RAMESH CHANDRA MAHARANA	KHUNTUNI /233 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/36020/2025	RANJAN KUMAR PALLAI	AKASH BHUYAN	TIRTOL /589 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/36024/2025	BISWARANJAN MOHANTY	RUPESH KUMAR KANUNGO	BARANGA /617 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/36025/2025	AJIT KANDHAPANI	DIGAMBAR SETHI	BISSAMCUTTACK /159 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/36030/2025	AJIT KUMAR NAYAK	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/36034/2025	SANTOSH KUMAR SAHOO	RABINDRA PRASAD PATNAIK	ANGUL TOWN /944 /2025	AOD20230000619C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/36036/2025	FATAHAR KHAN	KABIRAJ PRADHAN	BANAPUR P.S. /310 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/36040/2025	STATE OF ODISHA KAPILESWAR SAHU VS	JUGALA KISHORE PANDA VS	// /0 ()	
410	D-ABLAPL/36041/2025	STATE OF ODISHA MANAS RANJAN PRADHAN VS	AJIT KUMAR RAUT VS	// TALCHER TOWN /1181 /2025 ()	
411	D-ABLAPL/36043/2025	STATE OF ODISHA ARUNA KUMBHAR @ ARUN VS	SIDHARTHA SANKAR RAY (2) VS	// KANTABANJI /412 /2025 ()	
412	D-ABLAPL/36045/2025	STATE OF ODISHA MINAJUL @ MINJU KHAN VS	ARUN KUMAR BEHERA VS	// KAMARDA /174 /2025 ()	AOR20220003422C202500125
413	D-ABLAPL/36051/2025	STATE OF ODISHA JADAB PRADHAN VS	DAITARI PRADHAN VS	// BANKI /338 /2025 ()	
414	D-ABLAPL/36059/2025	STATE OF ODISHA SONALI DAS VS	BIJAY KUMAR MOHANTY VS	// LAXMISAGAR P.S. /648 /2024 ()	
415	D-ABLAPL/36060/2025	STATE OF ODISHA SANJAY PARIDA VS	SUSANTA KUMAR NATH VS	// JHARSUGUDA /524 /2019 ()	
416	D-ABLAPL/36062/2025	STATE OF ODISHA SUVENDU SAHOO @ RENCHU VS	GOUTAM CHARAN ROUT VS	// TANGI /385 /2025 ()	
417	D-ABLAPL/36063/2025	STATE OF ODISHA PRASANTA KUMAR ROUT VS	JITENDRA SAMANTARAY VS	// DHARMASALA /718 /2025 ()	
418	D-ABLAPL/36064/2025	STATE OF ODISHA ASHOK KUMAR SWAIN @ SANU VS	JITENDRA SAMANTARAY VS	// KHANDAGIRI P.S. /490 /2020 ()	
419	D-ABLAPL/36066/2025	STATE OF ODISHA SASMITA PADHY VS STATE OF ODISHA	DEEPTI RANJAN JENA VS	// BHARATPUR PS /543 /2025 () //	

# ORISSA HIGH COURT

## FILING REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/36068/2025	MAHAMMAD FAHIM @ MD. FAHIM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /49 /2025 () //	
421	D-ABLAPL/36069/2025	MOHAMMAD MEREJ @ MD. MERAJ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /50 /2025 () //	
422	D-ABLAPL/36070/2025	DEEPAK KUMAR MISHRA VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	LINGARAJ P.S. /81 /2025 () //	
423	D-ABLAPL/36071/2025	NARAYAN NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /207 /2025 () //	
424	D-ABLAPL/36076/2025	RAKESH RANJAN BEHERA VS STATE OF ODISHA	ASHOK SASMAL VS	CUTTACK SADAR /841 /2025 () //	
425	D-ABLAPL/36079/2025	HIMANSHU KUMAR NAYAK VS STATE OF ODISHA	SIDHARTHA DAS VS	BOLANGIR TOWN /734 /2025 () //	
426	D-ABLAPL/36080/2025	SUMA @ JANMEJAY ROUL VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	KUMBHARAPARA /514 /2025 () //	
427	D-ABLAPL/36082/2025	PRIYABRATA BISWAL VS STATE OF ODISHA	AMLAN MOHANTY VS	MANGALPUR /143 /2021 () //	
428	D-ABLAPL/36085/2025	GADADHAR OJHA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /342 /2025 () //	
429	D-ABLAPL/36087/2025	BALARAM PANDA VS STATE OF ODISHA	SARTHAK SATAPATHY VS	RAGHUNATHPUR /80 /2025 () //	
430	D-ABLAPL/36088/2025	PRAMOD PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /213 /2025 () //	
431	D-ABLAPL/36089/2025	TUNA @ JITENDRIYA PRADHAN	SUSHANTA KUMAR PRADHAN	//0	

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
432	D-ABLAPL/36090/2025	STATE OF ODISHA BISWANATH DAS	JYOTIRMAYA SAHOO	KHURDA MODEL /497 /2025	
		VS	VS	()	
433	D-ABLAPL/36091/2025	STATE OF ODISHA HIMA CHALA PANDA	AJIT KUMAR MOHANTY	RENGALI DAM SITE /211 /2025	
		VS	VS	()	
434	D-ABLAPL/36093/2025	STATE OF ODISHA GOPAL SUNDARAY	JYOTIRMAYA SAHOO	NIRAKARPUR /265 /2025	
		VS	VS	()	
435	D-ABLAPL/36094/2025	STATE OF ODISHA RAJ @ SK. FAIZ ALLI	JYOTIRMAYA SAHOO	BANAPUR P.S. /370 /2025	
		VS	VS	()	
436	D-ABLAPL/36100/2025	STATE OF ODISHA BHIMA PRADHAN	SULOCHANA PATRO	BADABAZAR /431 /2025	
		VS	VS	()	
437	D-ABLAPL/36101/2025	STATE OF ODISHA RANJAN NAIK @ RANJIT NAYAK @ RANJIA	SMRUTI RANJAN ROUT	JAGATSINGPUR /888 /2025	
		VS	VS	()	
438	D-ABLAPL/36107/2025	STATE OF ODISHA NIRA SAHOO @ NIRANJAN SAHOO	MRITUNJAY BANERJEE	KUMBHARAPARA /514 /2025	
		VS	VS	()	
439	D-ABLAPL/36108/2025	STATE OF ODISHA PRATAP RANA @ PRATAP KUMAR RANA @ RINKU	BHARAT BHUSAN ROUSTRAY	ANGUL TOWN /1135 /2025	
		VS	VS	()	
440	D-ABLAPL/36109/2025	STATE OF ODISHA JITENDRA KUMAR TARAI	PUNIL KUMAR SWAIN	Maitri Vihar PS /462 /2025	
		VS	VS	()	
441	D-ABLAPL/36111/2025	STATE OF ODISHA TRILOCHANA BISWAL	ALOK KUMAR PANDA	CHANDANPUR /260 /2025	AOD20240000536C202500031
		VS	VS	()	
442	D-ABLAPL/36113/2025	STATE OF ODISHA MOHAMMAD SAJID	ASHWINI KUMAR DAS	JAGATPUR /552 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/36117/2025	STATE OF ODISHA RAJNU @ FIROZ KHAN VS	CHINMAYA RANJAN DAS VS	// CUTTACK SADAR /846 /2025 ()	
444	D-ABLAPL/36118/2025	STATE OF ODISHA RAKI MISHRA @ ROCKY MISHRA VS	AMLAN SHAKTI PAUL VS	// DEOGARH /530 /2025 ()	
445	D-ABLAPL/36119/2025	STATE OF ODISHA SAJEV @ SHAJAB VS	AMLAN SHAKTI PAUL VS	// KHETRARAJPUR /49 /2025 ()	
446	D-ABLAPL/36123/2025	STATE OF ODISHA NARAYAN PRASAD KHANDELWAL VS	AMIT PRASAD BOSE VS	// BALASORE TOWN /181 /2024 ()	
447	D-ABLAPL/36124/2025	STATE OF ODISHA FATAHAR KHAN VS	MOHAMMED RIAZ VS	// DHENKANAL SADAR /624 /2025 ()	
448	D-ABLAPL/36126/2025	STATE OF ODISHA BABAN BISWAL VS	ALOK KUMAR PANDA VS	// CHANDANPUR /252 /2025 ()	AOD20240000536C202500032
449	D-ABLAPL/36127/2025	STATE OF ODISHA SHIBA KHAN @ SHIBA SANKAR DANSANA VS	PRASANTA KUMAR ROUTRAY VS	// ATTABIRA /330 /2025 ()	AOD20240000391C202500090
450	D-ABLAPL/36134/2025	STATE OF ODISHA BISWAMBAR PARIDA VS	AKSHAYA KUMAR SUBUDHI VS	// INDUSTRIAL ESTATE PS /117 /2025 ()	
451	D-ABLAPL/36144/2025	STATE OF ODISHA VASUDEVA RAO RONANKI VS	ABHISHEK DASH VS	// GURANDI /129 /2025 ()	
452	D-ABLAPL/36145/2025	STATE OF ODISHA SHYAM SUNDAR PRADHAN VS	MANAS KUMAR CHAND VS	// NACHUNI /361 /2025 ()	
453	D-ABLAPL/36148/2025	STATE OF ODISHA JITENDRA BEHERA VS	BISWAJIT PASAYAT VS	// CUTTACK SADAR /867 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/36150/2025	AJMAT ALLI KHAN @ BUCHHI KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAIRAKHOL /310 /2025 () //	
455	D-ABLAPL/36151/2025	SURA @ SUREN SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	PARJANG /462 /2025 () //	
456	D-ABLAPL/36152/2025	DUKHI PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BANKI /457 /2025 () //	
457	D-ABLAPL/36153/2025	KALAKAR MALIK VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	RAJKANIKA /561 /2025 () //	
458	D-ABLAPL/36154/2025	MANIKETAN @ MINAKETAN SAHOO VS STATE OF ODISHA	MANORANJAN MUDULI VS	THELKOLOI PS /518 /2025 () //	AOD20240000388C202500048
459	D-ABLAPL/36155/2025	PARTHASARATHI NAYAK VS STATE OF ODISHA	ASISH KUMAR RAY VS	BARI RAMACHANDRA /454 /2025 () //	AOD20230000467C202500044
460	D-ABLAPL/36157/2025	DEEPAK KUMAR BISWAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
461	D-ABLAPL/36158/2025	BASANT KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //	
462	D-ABLAPL/36161/2025	PABITRA LENKA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	MAHAKALPARA /300 /2025 () //	AOD20240000547C202500016
463	D-ABLAPL/36163/2025	SK INZAMUL @ SK INZAMUL HAQK VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /540 /2025 () //	AOD20240000547C202500017
464	D-ABLAPL/36165/2025	BIJAYASHREE BEHERA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE TOWN /198 /2025 () //	
465	D-ABLAPL/36173/2025	RAMAKANT MALLICK	SAPAN KUMAR LENKA	BIRIDI PS /295 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :21/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/36176/2025	HAZRAT KHAN @ HAZART KHAN	JAYADEBA BEHERA	BALUGAON P.S. /377 /2025	AOD20240000366C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/36181/2025	DIPU @ DEEPAK DAS	SASMITA NANDA	ANGUL SADAR PS /794 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/36184/2025	LIPU SING @ LIPU SINGH	SURYAKANTA DWIBEDI	BETNOTI /335 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/36195/2025	SURA @ SUREN SAHOO	MANAS KUMAR CHAND	PARJANG /459 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/36198/2025	AKASH CHANDRA RAJPUT	Rakesh Kumar Das	//	AOR20220001298C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/36199/2025	BEDABAR CHHECHUA	PRASANTA KUMAR ROUSTRAY	//	AOD20240000391C202500091
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ARBP(ICA)/48316/2025	JSW INTERNATIONAL TRADE COPRPTE LTD.	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	
		KORE PROJECTS AND LOGISTICS PVT. LTD.		//	

# ORISSA HIGH COURT

MISC CASES FILED on :21/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/48316/2025 ARBP(ICA)/ /	JSW INTERNATIONAL TRADE COPRPTE L MP	DDUMYA JYOTI BISWAL	2/2025
2	D-COPET/24/2014 COPET/24/2014	POLAR PHARMA INDIA L MP	M/S.ALOK RANJAN MOHANTY	3/2025
3	D-ARBP(ICA)/48316/2025 ARBP(ICA)/ /	JSW INTERNATIONAL TRADE COPRPTE L MP	DDUMYA JYOTI BISWAL	3/2025
4	D-ARBA/39230/2025 ARBA/33/2025	BRAJA KISHOR PRADHAN MP	RABINDRA NATH DEBATA	36/2025
5	D-CRLLP/154/2010 CRLLP/154/2010	BIRANJAN MOHAPATRA MP		76/2025
6	D-CRLLP/154/2010 CRLLP/154/2010	BIRANJAN MOHAPATRA MP		77/2025
7	D-TRPCRL/36102/2025 TRPCRL/ /	BHOLESWAR SAMAL MP	ABHIRAM SWAIN	111/2025
8	D-TRPCRL/36186/2025 TRPCRL/ /	LALANA MISHRA MP	KARUNAKAR GAYA	112/2025
9	D-LAA/48350/2025 LAA/ /	MANORAMA SARANGI MP	ABHAYA KUMAR SHARMA	249/2025
10	D-LAA/48348/2025 LAA/ /	MANORAMA SARANGI MP	ABHAYA KUMAR SHARMA	250/2025
11	D-CRLMP/35983/2025 CRLMP/ /	BISWOJIT MOHAPATRA MP	SACHIDANANDA SAHOO	252/2025
12	D-CRLMP/35983/2025 CRLMP/ /	BISWOJIT MOHAPATRA MP	SACHIDANANDA SAHOO	253/2025
13	D-CRLMP/36180/2025 CRLMP/ /	MITHUN KUMAR JENA MP	BYOMAKESH TRIPATHY	254/2025
14	D-SA/249/2002 SA/249/2002	HADIMANI MOHAPATRA MP	M/S.A.MUKHERJI, MAHESWAR MOHANTY	318/2025
15	D-JCRLA/31032/2025 JCRLA/177/2025	BAPI@BAPUNI ACHARY MP	ADV.	384/2025
16	D-JCRLA/31032/2025 JCRLA/177/2025	BAPI@BAPUNI ACHARY MP	ADV.	385/2025
17	D-TRP(C)/48272/2025 TRP(C)/ /	SUBHASHMITA BEHERA MP	RITURANJAN CHHOTARAY	446/2025
18	D-CONTC/7949/2023 CONTC/7949/2023	NANDA KISHORE SAHOO MP		458/2025
19	D-RVWPET/47520/2025 RVWPET/258/2025	JAYADEBA ROUT MP	BHABANI SHANKAR RAYAGURU	459/2025
20	D-CONTC/46564/2025 CONTC/ /	ANITARANI SAW MP	SIBA PRASAD SAHOO	459/2025
21	D-CONTC/48294/2025 CONTC/ /	PADMINI NAYAK MP	ADV.	460/2025
22	D-RVWPET/48303/2025 RVWPET/ /	SARASWATI HANSDAH MP	ADV.	460/2025
23	D-RVWPET/48303/2025 RVWPET/ /	SARASWATI HANSDAH MP	ADV.	461/2025
24	D-RPFAM/48157/2025 RPFAM/ /	TUSIL KUMAR MURMU MP	AVIRAM PATRA	548/2025
25	D-RPFAM/48245/2025 RPFAM/ /	MANORANJAN BISWAL MP	JAYANTA KUMAR MAJHI	549/2025
26	D-RPFAM/48245/2025	MANORANJAN BISWAL	JAYANTA KUMAR MAJHI	

	RPFAM/ /	MP		550/2025
27	D-RPFAM/48268/2025	AMAR PRASAD JALLY	CHINMAY MOHANTY	
	RPFAM/ /	MP		551/2025
28	D-RPFAM/48360/2025	BIBES NAYAK@DEEBASH KUMAR NAYAK	SOMANATH NANDA	
	RPFAM/ /	MP		552/2025
29	D-RPFAM/48360/2025	BIBES NAYAK@DEEBASH KUMAR NAYAK	SOMANATH NANDA	
	RPFAM/ /	MP		553/2025
30	D-MATA/48238/2025	PRATAP KUMAR SETHY	SOMANATH NANDA	
	MATA/ /	MP		660/2025
31	D-MATA/48238/2025	PRATAP KUMAR SETHY	SOMANATH NANDA	
	MATA/ /	MP		661/2025
32	D-FAO/372/2019	UNION OF INDIA		
	FAO/372/2019	MP		1022/2025
33	D-FAO/48230/2025	MANAGER, LEGAL (TP HUB), ORIENTAL INSURANCE CO. LTD. RAIPUR		
	FAO/ /	MP		1023/2025
34	D-FAO/48230/2025	MANAGER, LEGAL (TP HUB), ORIENTAL INSURANCE CO. LTD. RAIPUR		
	FAO/ /	MP		1024/2025
35	D-FAO/48232/2025	THE DIVISIONAL MANAGER (LEGAL) M/S. CPWINDIA INSURANCE CO. LTD. CUTTACK		
	FAO/ /	MP		1025/2025
36	D-FAO/48262/2025	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD. RAIPUR		
	FAO/ /	MP		1026/2025
37	D-FAO/48262/2025	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD. RAIPUR		
	FAO/ /	MP		1027/2025
38	D-FAO/48334/2025	MANAGER, LEGAL, M/S. FUTURE GENERAL INDIA INSURANCE CO. LTD.		
	FAO/ /	MP		1028/2025
39	D-BLAPL/26506/2025	GOPINATH SAHU	SUBASH CHANDRA PRADHAN	
	BLAPL/9174/2025	MP		1113/2025
40	D-BLAPL/35606/2025	SANUJA MAHAKUD	AMULYA RATNA PANDA	
	BLAPL/12229/2025	MP		1114/2025
41	D-CRLREV/35998/2025	PURUSOTTAM ROUT	DILLIP KUMAR PRADHAN	
	CRLREV/939/2025	MP		1373/2025
42	D-CRLREV/36014/2025	SK. ISHAQ	AMULYA RATNA PANDA	
	CRLREV/ /	MP		1374/2025
43	D-CRLREV/36114/2025	PRINCE GUPTA	SAMVIT MOHANTY	
	CRLREV/ /	MP		1375/2025
44	D-CRLREV/36115/2025	SRIDIPTA MISHRA	SAMVIT MOHANTY	
	CRLREV/ /	MP		1376/2025
45	D-CRLREV/36116/2025	SIDDHARTHA SWARUP JENA	LALITENDU MISHRA	
	CRLREV/ /	MP		1377/2025
46	D-CRLREV/7317/2025	KHAGESWAR@KHAGA JENA	PRAVAT KUMAR DAS	
	CRLREV/174/2025	MP		1378/2025
47	D-CRLREV/36196/2025	KALPATARU JENA	PRAVASH CHANDRA JENA	
	CRLREV/ /	MP		1379/2025
48	D-RSA/77/2007	PRAVAKAR PARIJA	M/S.G.C.PATNAIK	
	RSA/77/2007	MP		1596/2025
49	D-RSA/3/2007	LAXMI NARAYAN SHARMA	M/S.GAUTAM MUKHERJI	
	RSA/3/2007	MP		1597/2025
50	D-RSA/48212/2025	BASANTI SWAIN	ALEKHA CHANDRA MOHANTY	
	RSA/ /	MP		1598/2025
51	D-RSA/47764/2025	SUBHA NARAYAN ROUT	GYANA RANJAN MAHAPATRA	
	RSA/ /	MP		1599/2025
52	D-RSA/48237/2025	CHHANAKYA PALIA	SURYASNATA MOHAPATRA	
	RSA/ /	MP		1600/2025
53	D-RSA/48237/2025	CHHANAKYA PALIA	SURYASNATA MOHAPATRA	
	RSA/ /	MP		1601/2025
54	D-RSA/47420/2024	DURGAPRASAD MISHRA	NALINI KUMAR JENA	
	RSA/443/2024	MP		1602/2025
55	D-RSA/48251/2025	BHARAT KUMAR LENKA	SANJEEV UDGATA	
	RSA/ /	MP		1603/2025
56	D-RSA/48251/2025	BHARAT KUMAR LENKA	SANJEEV UDGATA	
	RSA/ /	MP		1604/2025
57	D-RSA/48251/2025	BHARAT KUMAR LENKA	SANJEEV UDGATA	
	RSA/ /	MP		1605/2025

58	D-RSA/41814/2025 RSA/508/2025	MONALISA PATRO MP	BHASKAR CHANDRA PANDA	1606/2025
59	D-RSA/41814/2025 RSA/508/2025	MONALISA PATRO MP	BHASKAR CHANDRA PANDA	1607/2025
60	D-RSA/57/2015 RSA/57/2015	PREMANANDA MOHAPATRA MP	BRAJA KISHORE DAGARA, NIRANJAN PRASAD PATRA	1608/2025
61	D-RSA/14/2017 RSA/14/2017	MINA BHAINA MP	M/S.AMIT PR.BOSE	1609/2025
62	D-CMP/48155/2025 CMP/ /	JAGAT KUMAR KAR MP	ARUPANANDA GOSWAMY	1915/2025
63	D-CMP/302/2020 CMP/302/2020	MAA SUNA DEI MAHILA SAMITI MP	R.N.DASMOHAPATRA	1916/2025
64	D-CMP/48219/2025 CMP/ /	MAHANADI INVESTMENT AND PROPERTIES MP	DR.PPT. AGARWAL	1917/2025
65	D-CMP/42945/2025 CMP/1691/2025	NARAYAN PRASAD DAS MP	PANCHANAN PANIGRAHI	1918/2025
66	D-CMP/26955/2025 CMP/1008/2025	ATMA PRAKASH MOHANTY MP	SHIB SHANKAR MOHANTY	1919/2025
67	D-CMP/896/2016 CMP/896/2016	BHASI JENA MP	MR.SIDHARTHA MISRA	1920/2025
68	D-CMP/896/2016 CMP/896/2016	BHASI JENA MP	MR.SIDHARTHA MISRA	1921/2025
69	D-CMP/896/2016 CMP/896/2016	BHASI JENA MP	MR.SIDHARTHA MISRA 1, SIDHARTHA MISRA	1922/2025
70	D-CMP/48283/2025 CMP/ /	GOURAHARI MOHANTY MP	PRAVASH CHANDRA JENA	1923/2025
71	D-CMP/919/2018 CMP/919/2018	KISHORE CHANDRA NATIA MP	M/S.P.C.MISHRA	1924/2025
72	D-CMP/48302/2025 CMP/ /	RUKMINI SAHU MP	BIBHUTI BHUSAN MISHRA	1925/2025
73	D-CMP/48362/2025 CMP/ /	SANDHYA PATTNAIK MP	AMIT PRASAD BOSE	1926/2025
74	D-CMP/48395/2025 CMP/ /	NARAYAN PRADHAN MP	BHASKAR CHANDRA PANDA	1927/2025
75	D-ABLAPL/20517/2024 ABLAPL/7393/2024	MINAKETAN SAHU MP	ASNANDI CHARAN NAYAK	2096/2025
76	D-ABLAPL/21909/2025 ABLAPL/8676/2025	BHULATA JENA MP		2097/2025
77	D-ABLAPL/29837/2025 ABLAPL/11557/2025	BUTRU MAJHI @BUTUL MAJHI MP		2098/2025
78	D-ABLAPL/5938/2019 ABLAPL/5938/2019	GIRIJA SAMAL MP		2099/2025
79	D-MACA/48178/2025 MACA/ /	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD., MP	RAYNCE BEHARD DASURDA	2696/2025
80	D-MACA/48178/2025 MACA/ /	MANAGER(T.P.HUB), M/S. ORIENTAL INSURANCE CO. LTD., MP	RAYNCE BEHARD DASURDA	2697/2025
81	D-MACA/47352/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	SUMEDH K SHINHA	2698/2025
82	D-MACA/48233/2025 MACA/ /	MANAGER LEGAL, ORIENTAL INSURANCE CO. LTD., MP	SONATHI BANJAM	2699/2025
83	D-MACA/23482/2024 MACA/509/2024	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., MP	ANANDA MIDASH	2700/2025
84	D-MACA/48347/2025 MACA/ /	LAKSHMI RAULA MP	MADHUSMITA KANUNGO	2701/2025
85	D-MACA/48347/2025 MACA/ /	LAKSHMI RAULA MP	MADHUSMITA KANUNGO	2702/2025
86	D-CRLA/91/2017 CRLA/91/2017	MOTE@NANDU KUDADA MP	M/S.L.BHUYAN, (DHARENDRA PRADHAN), RAMAKANTA PANDA, B.	3208/2025
87	D-CRLA/573/2023 CRLA/573/2023	PRABHAT@PRAVAT KUMAR SETHI MP	SURENDRA KUMAR BISWAL	3209/2025
88	D-CRLA/1374/2023 CRLA/1374/2023	MANORANJAN NANDA MP	SHANTI PRAKASH MOHANTY	3210/2025
89	D-CRLA/36021/2025	BABUL DAS	RAMESH CHANDRA MAHARANA	

	CRLA/ /	MP		3211/2025
90	D-CRLA/22068/2025	DEBENDRA JAIN	PRATAP KUMAR NAYAK	
	CRLA/862/2025	MP		3212/2025
91	D-CRLA/21323/2024	MOHIT BIR@BIRA	S.S.RAY (2)	
	CRLA/709/2024	MP		3213/2025
92	D-CRLA/36078/2025	HAJARI NIMALU	LALATENDU SAMANTARAY	
	CRLA/ /	MP		3214/2025
93	D-CRLA/640/2025	SANTA@SANTOSH KUMAR@SANTOSH AKHUA		
	CRLA/50/2025	MP		3215/2025
94	D-CRLA/640/2025	SANTA@SANTOSH KUMAR@SANTOSH AKHUA		
	CRLA/50/2025	MP		3216/2025
95	D-CRLA/13604/2024	PRABIR BEHERA	JAYANTA KUMAR MAJHI, M/S PRAMOD KUMAR JENA,A.K.SAHOO	
	CRLA/459/2024	MP		3217/2025
96	D-CRLA/35382/2025	DULLAB BAG	KODANDA KUMAR BHUYAN	
	CRLA/ /	MP		3218/2025
97	D-CRLA/36146/2025	RAKESH DAS	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		3219/2025
98	D-CRLA/36146/2025	RAKESH DAS	SMRUTI RANJAN ROUT	
	CRLA/ /	MP		3220/2025
99	D-CRLA/1262/2023	RAJESH KUMAR RAJAK	PRASANTA KU. SAHOO, SUSANTA KU. BARAL,J.SAHOO,S.R.ACHARYA	
	CRLA/1262/2023	MP		3221/2025
100	D-CRLA/36201/2025	GANGARAM BEHERA	SIDDHARTH GOUTAM DAS	
	CRLA/ /	MP		3222/2025
101	D-CRLA/36201/2025	GANGARAM BEHERA	SIDDHARTH GOUTAM DAS	
	CRLA/ /	MP		3223/2025
102	D-CRLMC/30843/2025	SUBASISH BASANTARAY		
	CRLMC/4098/2025	MP		3479/2025
103	D-CRLMC/14745/2025	DIBYAJYOTI SAHOO @ JITU	RAJIB LOCHAN PATTNAIK	
	CRLMC/1998/2025	MP		3480/2025
104	D-CRLMC/36026/2025	SATYABRATA SAHOO	BIBHU PRASAD MOHANTY	
	CRLMC/ /	MP		3481/2025
105	D-CRLMC/36031/2025	ABHISHEK MAHANANDA	SURYANARAYAN BISWAL	
	CRLMC/ /	MP		3482/2025
106	D-CRLMC/36033/2025	SATYAJYOTI MOHANTY	BIJAYA KUMAR SAHOO	
	CRLMC/ /	MP		3483/2025
107	D-CRLMC/34396/2025	BARSHA PRIYADARSHINI	AYUSHI MEHTA	
	CRLMC/4690/2025	MP		3484/2025
108	D-CRLMC/15694/2025	RAGHUNATH SAMAL	SIBA PRASAD SAHOO	
	CRLMC/2025/2025	MP		3485/2025
109	D-CRLMC/24833/2025	SUKANT SUBUDHI@SUSHANTA SUBUDHI@DHUNA		
	CRLMC/3249/2025	MP		3486/2025
110	D-CRLMC/36105/2025	PRASANTA @ PRASAD CHANDAN	SIDHARTHA DAS	
	CRLMC/ /	MP		3487/2025
111	D-CRLMC/31803/2025	CHIKU @ CHIKUNA DALEI		
	CRLMC/4296/2025	MP		3488/2025
112	D-CRLMC/36131/2025	KUNULATA SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA	
	CRLMC/ /	MP		3489/2025
113	D-CRLMC/36133/2025	SANJAYA HOTA	SIDHARTHA DAS	
	CRLMC/ /	MP		3490/2025
114	D-CRLMC/36143/2025	SANJAY JENA @ SANJAY KUMAR JENA	SURYANARAYAN PANIGRAHI	
	CRLMC/ /	MP		3491/2025
115	D-CRLMC/36160/2025	KASI NAIDU	TUKUNA KUMAR MISHRA	
	CRLMC/ /	MP		3492/2025
116	D-CRLMC/36166/2025	MADHUSMITA BEHERA	BHABANI SANKAR DAS	
	CRLMC/ /	MP		3493/2025
117	D-CRLMC/36192/2025	AMARENDRA BHUYAN	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		3494/2025
118	D-CRLMC/36197/2025	BISWAJIT PATRA	BYOMAKESH TRIPATHY	
	CRLMC/ /	MP		3495/2025
119	D-CRLMC/36200/2025	RANJIT SAHOO @ RANJEET KUMAR SAHOO	SUSHANTA HARICHANDAN	
	CRLMC/ /	MP		3496/2025
120	D-WA/23070/2024	STATE OF ODISHA		
	WA/1382/2024	MP		4526/2025

121	D-WA/48224/2025 WA/ /	SATYA NARAYAN MAHARANA MP	SAGARIKA SAHOO	4527/2025
122	D-WA/48240/2025 WA/ /	MITHUN KUMAR MALLICK MP	SHANTI PRAKASH MOHANTY	4528/2025
123	D-WA/48240/2025 WA/ /	MITHUN KUMAR MALLICK MP	SHANTI PRAKASH MOHANTY	4529/2025
124	D-WA/26940/2025 WA/1359/2025	ABHIRAV INDUSTRIES PVT. LTD. MP	SASWAT KUMAR ACHARYA	4530/2025
125	D-WA/48320/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4531/2025
126	D-WA/48326/2025 WA/ /	DALIMBA GAMANGO MP	BHOJARAJ SETH	4532/2025
127	D-WA/48320/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4533/2025
128	D-WA/48326/2025 WA/ /	DALIMBA GAMANGO MP	BHOJARAJ SETH	4534/2025
129	D-WA/48333/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	4535/2025
130	D-WA/48333/2025 WA/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	4536/2025
131	D-WA/41803/2025 WA/ /	NIRANJAN BARIK MP	SOUMYA MISHRA	4537/2025
132	D-WA/48394/2025 WA/ /	PURUSOTTAM KUANR MP	AMITABH MISHRA	4538/2025
133	D-WA/48394/2025 WA/ /	PURUSOTTAM KUANR MP	AMITABH MISHRA	4539/2025
134	D-WP(C)/44083/2025 WP(C)/31498/2025	RAKESH KUMAR PRUSTY MP	JATINDRA KUMAR MOHAPATRA	20963/2025
135	D-WP(C)/48146/2025 WP(C)/33491/2025	THE CENTENARY BAPTIST CHURCH, PARASURKHEMUNDA MP	ARUN KUMAR DASH	20964/2025
136	D-WP(C)/48147/2025 WP(C)/33504/2025	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION, BBSR MP	ASWINI KUMAR DASH	20965/2025
137	D-WP(C)/48148/2025 WP(C)/33405/2025	BAIDYANATH INSTITUTE OF PHARMACEUTICAL SCIENCES, BHAWANIPATNA, MP	SUKAL SEN	20966/2025
138	D-WP(C)/48149/2025 WP(C)/33475/2025	B. KRISHNA KUMARI PATRA MP	ARUN KUMAR NAYAK	20967/2025
139	D-WP(C)/48150/2025 WP(C)/33470/2025	B. SAROJA PATRA MP	ARUN KUMAR NAYAK	20968/2025
140	D-WP(C)/48152/2025 WP(C)/33473/2025	B. RAMACHANDRA PATRA MP	ARUN KUMAR NAYAK	20970/2025
141	D-WP(C)/29843/2025 WP(C)/21293/2025	PRAMOD KUMAR CHHURIYA MP	ASWINI KUMAR DASH	20971/2025
142	D-WP(C)/11167/2025 WP(C)/9337/2025	ROMANCHA ROHIDAS MP		20972/2025
143	D-WP(C)/48153/2025 WP(C)/33471/2025	B. MITU PATRA MP	ARUN KUMAR NAYAK	20973/2025
144	D-WP(C)/32488/2023 WP(C)/32488/2023	KANHU CHARAN NAYAK MP	SHASHI BHUSAN JENA	20974/2025
145	D-WP(C)/48158/2025 WP(C)/ /	JAGANNATH PARIDA MP	PRASANTA KUMAR MISHRA	20975/2025
146	D-WP(C)/43081/2024 WP(C)/25294/2024	KALYANI DAS MP	MAMATA TRIPATHY,ALIBHA MISHRA	20976/2025
147	D-WP(C)/48154/2025 WP(C)/33474/2025	B. SAISIVA PRASAD MP	ARUN KUMAR NAYAK	20977/2025
148	D-WP(C)/42802/2025 WP(C)/29652/2025	SHYAM METALICS AND ENERGY LIMITED, SAMBALPUR MP		20978/2025
149	D-WP(C)/15824/2018 WP(C)/15824/2018	MAHENDRA TANDI MP	M/S.HIMANSU SEKHAR MISHRA	20979/2025
150	D-WP(C)/48165/2025 WP(C)/33453/2025	SATYANARAYAN PANDA MP	SUSHANTA KUMAR JOSHI	20980/2025
151	D-WP(C)/6715/2022 WP(C)/6715/2022	M/S SWASTIK STEVEDORES PVT. LTD. MP	BANSHIDHAR BAUG	20981/2025
152	D-WP(C)/13295/2025	NATABAR MOHANTY	ASHIS RANJAN MOHANTY	

	WP(C)/9795/2025	MP		20982/2025
153	D-WP(C)/7742/2022 WP(C)/7742/2022	MRUTNJAYA MOHANTY MP	SUSANTA KUMAR DASH	20983/2025
154	D-WP(C)/45631/2025 WP(C)/31691/2025	CHANDRADHWAJA MAJHI MP	SUKANTA KUMAR DALAI	20984/2025
155	D-WP(C)/45631/2025 WP(C)/31691/2025	CHANDRADHWAJA MAJHI MP	SUKANTA KUMAR DALAI	20985/2025
156	D-WP(C)/48171/2025 WP(C)/ /	HARERAM BEHERA MP	LAXMAN PRADHAN	20986/2025
157	D-WP(C)/48179/2025 WP(C)/33451/2025	ASIT KUMAR SAHU MP	KRISHNA CHANDRA SAHU	20987/2025
158	D-WP(C)/40841/2025 WP(C)/28679/2025	VIVEK GARG MP		20988/2025
159	D-WP(C)/48172/2025 WP(C)/ /	KALI PRASAD MISHRA MP	LAXMAN PRADHAN	20989/2025
160	D-WP(C)/45328/2025 WP(C)/31989/2025	DIBAKAR MOHAPATRA MP	SRINIVAS MOHANTY	20990/2025
161	D-WP(C)/48181/2025 WP(C)/ /	SRIKANTA DEHURY MP	SOMANATH NANDA	20991/2025
162	D-WP(C)/48173/2025 WP(C)/ /	LAXMIPRASAD SINGH MP	LAXMAN PRADHAN	20992/2025
163	D-WP(C)/48174/2025 WP(C)/ /	BAURIBANDHU JENA MP	LAXMAN PRADHAN	20993/2025
164	D-WP(C)/48176/2025 WP(C)/ /	CHAKRADHARA SUKLA MP	LAXMAN PRADHAN	20994/2025
165	D-WP(C)/3730/2020 WP(C)/3730/2020	SOHAG NAYAN PATEL MP	M/S. DAMODAR PATI	20995/2025
166	D-WP(C)/48202/2025 WP(C)/ /	KANAN BIHARI PATTNAIK MP	SANGRAM JENA	20996/2025
167	D-WP(C)/9455/2025 WP(C)/6902/2025	ORISSA MANGANESE AND MINERALS LTD MP	SUBBETA KUMAR DASH (SR. ADV.), PRABIN DAS	20997/2025
168	D-WP(C)/48203/2025 WP(C)/ /	ASSOCIATION FOR LUMINOUS AND INTERACTIVE SOCIETY MP	PRABIN KUMAR BARIK, AAWARNESS, RAYAGADA	20998/2025
169	D-WP(C)/13189/2024 WP(C)/8453/2024	SABITA KUMARI BISWAL MP	DILLIP KUMAR MOHAPATRA	20999/2025
170	D-WP(C)/13193/2024 WP(C)/8158/2024	PAMITA GOUDA MP	DILLIP KUMAR MOHAPATRA	21000/2025
171	D-WP(C)/13200/2024 WP(C)/8140/2024	PANKAJ BEHERA MP	DILLIP KUMAR MOHAPATRA	21001/2025
172	D-WP(C)/48211/2025 WP(C)/33496/2025	BIRANCHI NARAYAN MAHAPATRA MP	PRADIPTA KUMAR SINGH	21002/2025
173	D-WP(C)/48213/2025 WP(C)/ /	UNION OF INDIA MP	AJAY KUMAR ROY	21003/2025
174	D-WP(C)/48197/2025 WP(C)/ /	THE EXECUTIVE ENGINEER, LIFT IRRIGATION MP	SIBANIVAS KUMAR BARAL	21004/2025
175	D-WP(C)/43123/2025 WP(C)/29906/2025	SIMA RANI DAS MP	SIBASIS SAMANTARAY	21005/2025
176	D-WP(C)/48208/2025 WP(C)/ /	KIRAN PRAVA PANIGRAHI MP	ATUL TRIPATHY	21006/2025
177	D-WP(C)/23590/2025 WP(C)/16227/2025	CHINMAYA KUMAR SWAIN MP	SAMEER KUMAR DAS	21007/2025
178	D-WP(C)/19139/2025 WP(C)/14170/2025	UNION OF INDIA, NEW DELHI MP	SOUBHAGYA CHANDRA DEV DASH	21008/2025
179	D-WP(C)/48223/2025 WP(C)/ /	TRILOCHAN SAHOO MP	LAXMAN BHOI	21009/2025
180	D-WP(C)/47426/2025 WP(C)/32941/2025	FLEDGE INSTITUTE OF MEDICAL SCIENCES MP	DEVI PRASAD DASH	21010/2025
181	D-WP(C)/48225/2025 WP(C)/ /	KHETRABASI DAS @ KHETRA BASI DAS MP	LAMBODAR ACHARI	21011/2025
182	D-WP(C)/20025/2022 WP(C)/20025/2022	LAKSHMAN KUMAR SAHOO MP		21012/2025
183	D-WP(C)/48235/2025 WP(C)/ /	M/S RAMESWAR AGRO INDUSTRIES PVT LTD MP	PRABODHA CHANDRA NAYAK	21013/2025

184	D-WP(C)/39456/2025 WP(C)/28239/2025	DEBASISH MAHAKUD MP	SANATAN DASH	21014/2025
185	D-WP(C)/39456/2025 WP(C)/28239/2025	DEBASISH MAHAKUD MP	SANATAN DASH	21015/2025
186	D-WP(C)/48244/2025 WP(C)/ /	SWAPNA CHHOTARAY MP	ASHIM KISHOR PAL	21016/2025
187	D-WP(C)/48246/2025 WP(C)/ /	ANITA MOHANTY MP	UPENDRA KUMAR SAMAL	21017/2025
188	D-WP(C)/48236/2025 WP(C)/ /	M/S BINDUSEN BARIK MP	KSHIROD KUMAR SAHOO	21018/2025
189	D-WP(C)/44847/2025 WP(C)/31510/2025	RAJKISHORE DAS MP	SAMAPIKA MISHRA	21019/2025
190	D-WP(C)/38659/2024 WP(C)/22554/2024	UNION OF INDIA MP	MR.BHABANI SHANKAR RAYAGURU	SPC, MR.P.K.PARHI, MR.S.S.KA 21020/2025
191	D-WP(C)/43023/2025 WP(C)/29890/2025	M/S TRIBHUBAN DAS, JAGATSINGHPUR MP	SOMANATH MISHRA	21021/2025
192	D-WP(C)/17160/2017 WP(C)/17160/2017	INDRA@INDRAMANI PRADHAN MP	M/S.ABHAYA KUMAR PARIDA	21022/2025
193	D-WP(C)/48241/2025 WP(C)/33498/2025	SATYA NARAYAN SAHOO MP	MANOJ PANIGRAHI	21023/2025
194	D-WP(C)/48265/2025 WP(C)/ /	JAGANNATH MAHAPRABHU BIJE SHREEKUMAR MP	KUNAL KUMAR MISHRA	21024/2025
195	D-WP(C)/48265/2025 WP(C)/ /	JAGANNATH MAHAPRABHU BIJE SHREEKUMAR MP	KUNAL KUMAR MISHRA	21025/2025
196	D-WP(C)/48266/2025 WP(C)/ /	BICHITRANANDA BAGH MP	BRAHMANANDA TRIPATHY	21026/2025
197	D-WP(C)/48269/2025 WP(C)/ /	KANHU CHARAN SINGH MP	PRONoy MOHANTY	21027/2025
198	D-WP(C)/48243/2025 WP(C)/33506/2025	HARISH CHANDRA SAHOO MP	MANOJ PANIGRAHI	21028/2025
199	D-WP(C)/48281/2025 WP(C)/ /	PARSURAM ROUTRY MP	PRASANTA KUMAR SATAPATHY	21029/2025
200	D-WP(C)/9787/2015 WP(C)/9787/2015	UMA DEVI MP	BAIBASWATA PANIGRAHI	21030/2025
201	D-WP(C)/48290/2025 WP(C)/ /	SRI RAGHUNATHJEW MAHAPRABHU, GAN MP	SUMANTA KUMAR NAYAK (2)	21031/2025
202	D-WP(C)/40263/2025 WP(C)/27905/2025	SANTOSH KUMAR BARIK MP	SOURAV SUMAN BHUYAN, BIBEKANANDA BHUYAN (SR. ADV.)	21032/2025
203	D-WP(C)/48293/2025 WP(C)/ /	BIJAY KUMAR SAHOO MP	SUSHANTA KUMAR JOSHI	21033/2025
204	D-WP(C)/48278/2025 WP(C)/ /	CHOUDHURY ABHILASH JENA MP	RAJENDRA NARAYAN ROUT	21034/2025
205	D-WP(C)/48295/2025 WP(C)/ /	ANANTA NARAYAN SAHOO MP	KUNAL KUMAR SWAIN	21035/2025
206	D-WP(C)/19973/2013 WP(C)/19973/2013	RAJU NAIK MP	M/S.HIMANSU S.MISHRA, BUDHIRAM DAS	21036/2025
207	D-WP(C)/48315/2025 WP(C)/ /	DILIP KUMAR PARIJA MP	SIDHARTHA MISHRA	21037/2025
208	D-WP(C)/48331/2025 WP(C)/ /	M/S MAA TARA TARINI STEELS, GANJAM MP	TUNA SAHU	21038/2025
209	D-WP(C)/48349/2025 WP(C)/ /	MANOJA KUMAR SUBUDHI @ SAHOO MP	PRONoy MOHANTY	21039/2025
210	D-WP(C)/48336/2025 WP(C)/ /	KRUSHNA CHANDRA SAHOO MP	PRAFULLA KUMAR KAR	21040/2025
211	D-WP(C)/6955/2013 WP(C)/6955/2013	B.NAGARJUN MP		21041/2025
212	D-WP(C)/48363/2025 WP(C)/ /	YASHOBANTA SAHU MP	PRAMOD KUMAR JENA	21042/2025
213	D-WP(C)/48372/2025 WP(C)/ /	ARNNAPURNA PANDA MP	SIDHARTHA DAS	21043/2025
214	D-WP(C)/48372/2025 WP(C)/ /	ARNNAPURNA PANDA MP	SIDHARTHA DAS	21044/2025
215	D-WP(C)/48373/2025	K.RAMBHA	DHANANJAYA MUND	

	WP(C)/ /	MP		21045/2025
216	D-WP(C)/48365/2025	RASHMI RANJAN MOHAPATRA	RAMA PRASAD DALAI	
	WP(C)/ /	MP		21046/2025
217	D-WP(C)/48366/2025	DIBAKAR POLAI @ POLEI	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		21047/2025
218	D-WP(C)/48390/2025	BIBHUTI BHUSAN PATTANAİK	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		21048/2025
219	D-WP(C)/48367/2025	SUMANTA SAMAL	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		21049/2025
220	D-WP(C)/48371/2025	PRASANNA KUMAR POLAI @ PRASANNA	SANTOSH KUMAR MAHANTY	
	WP(C)/ /	MP		21050/2025